

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                                           | E-Filing No              |
|----|--------------------|-----------------------------------------------------|------------------------------|----------------------------------------------------------------|--------------------------|
| 1  | D-BLAPL/25578/2026 | CHIKU @ AMARENDRA PARIDA<br>VS<br>STATE OF ODISHA   | DHANANJAYA NAYAK<br>VS       | BARANGA /319 /2026<br>()<br>//                                 |                          |
| 2  | D-BLAPL/25579/2026 | MUNNA MAHATO<br>VS<br>STATE OF ODISHA               | SARBESWAR SAHOO<br>VS        | SEMILLIGUDA /33 /2021<br>()<br>//                              | AOD20220004505C202600098 |
| 3  | D-BLAPL/25591/2026 | MOHAMMAD CHAND ALAM<br>VS<br>STATE OF ODISHA        | RAJENDRA KUMAR PRADHAN<br>VS | CYBER CRIME AND ECONOMIC OFFENCES, ANUGUL /5 /2026<br>()<br>// |                          |
| 4  | D-BLAPL/25592/2026 | PAPU GOUDA<br>VS<br>STATE OF ODISHA                 | MAHES DAS<br>VS              | / /0<br>()<br>//                                               |                          |
| 5  | D-BLAPL/25595/2026 | TUKUNA BHOI<br>VS<br>STATE OF ODISHA                | SUBRATA PANDA<br>VS          | PARJANG /88 /2021<br>()<br>//                                  | AOR20220001729C202600022 |
| 6  | D-BLAPL/25601/2026 | SUDHANSU NAYAK<br>VS<br>STATE OF ODISHA             | MAHES DAS<br>VS              | / /0<br>()<br>//                                               |                          |
| 7  | D-BLAPL/25604/2026 | PAPU MAJHI<br>VS<br>STATE OF ODISHA                 | BIJAYA KUMAR BEHERA 1<br>VS  | SINAPALI /107 /2026<br>()<br>//                                |                          |
| 8  | D-BLAPL/25607/2026 | BIJAYA KUMBHAR<br>VS<br>STATE OF ODISHA             | MAHES DAS<br>VS              | / /0<br>()<br>//                                               |                          |
| 9  | D-BLAPL/25612/2026 | PRAKASH MOHANTY @ PRATYUSH<br>VS<br>STATE OF ODISHA | MANOJ KUMAR PANDA<br>VS      | DHENKANAL SADAR /478 /2025<br>()<br>//                         |                          |
| 10 | D-BLAPL/25615/2026 | MIKHAEL BIHAR @ VICKY<br>VS<br>STATE OF ODISHA      | DEBABRATA DASH<br>VS         | KEGAON /148 /2026<br>()<br>//                                  |                          |
| 11 | D-BLAPL/25616/2026 | SABIR NAYAK<br>VS<br>STATE OF ODISHA                | MAHES DAS<br>VS              | DARINGBADI /153 /2026<br>()<br>//                              |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                    | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                    | E-Filing No              |
|----|--------------------|---------------------------------------------------------|----------------------------|-----------------------------------------|--------------------------|
| 12 | D-BLAPL/25621/2026 | LALA SWAIN @ GYANI MALI<br>VS<br>STATE OF ODISHA        | JNYANANANDA PANDA<br>VS    | MUDANPUR RAMPUR /188 /2026<br>()<br>//  |                          |
| 13 | D-BLAPL/25622/2026 | MADAN KHATUA<br>VS<br>STATE OF ODISHA                   | AMITAV TRIPATHY<br>VS      | BAUNISUNI /162 /2025<br>()<br>//        |                          |
| 14 | D-BLAPL/25635/2026 | K.RAMESH@KANCHADA RAMESH<br>VS<br>STATE OF ODISHA       | BISWARANJAN DALAI<br>VS    | PADWA /30 /2026<br>()<br>//             | AOR20220003722C202600154 |
| 15 | D-BLAPL/25638/2026 | ANANDAN @ ANADHAN.A<br>VS<br>STATE OF ODISHA            | MAHES DAS<br>VS            | TUMUDIBANDHA /80 /2026<br>()<br>//      |                          |
| 16 | D-BLAPL/25639/2026 | SUSHIL CHHANDA @ SUSIL CHHANDA<br>VS<br>STATE OF ODISHA | SITIKANT MISHRA<br>VS      | REAMAL /291 /2025<br>()<br>//           |                          |
| 17 | D-BLAPL/25650/2026 | BABLU RAY<br>VS<br>STATE OF ODISHA                      | JUGALA KISHORE PANDA<br>VS | PURUNAKATAK /166 /2026<br>()<br>//      |                          |
| 18 | D-BLAPL/25652/2026 | ANIL @ ANEL SAHOO<br>VS<br>STATE OF ODISHA              | JUGALA KISHORE PANDA<br>VS | TALCHER TOWN /803 /2026<br>()<br>//     |                          |
| 19 | D-BLAPL/25653/2026 | SUMANTA SETH<br>VS<br>STATE OF ODISHA                   | AJAYA KUMAR NANDA<br>VS    | PADAMPUR /290 /2024<br>()<br>//         |                          |
| 20 | D-BLAPL/25655/2026 | LAXMAN MALLICK @ MALIK<br>VS<br>STATE OF ODISHA         | ARIJEET MISHRA<br>VS       | KENDRAPARA SADAR /432 /2026<br>()<br>// |                          |
| 21 | D-BLAPL/25656/2026 | RAJA @ SUMAN MALIK<br>VS<br>STATE OF ODISHA             | ARIJEET MISHRA<br>VS       | PATTAMUNDAI MODEL /90 /2026<br>()<br>// |                          |
| 22 | D-BLAPL/25657/2026 | SUBASH CHANDRA MISHRA<br>VS<br>STATE OF ODISHA          | ARIJEET MISHRA<br>VS       | NIMAKHANDI /220 /2026<br>()<br>//       |                          |
| 23 | D-BLAPL/25660/2026 | MITHUN NATH                                             | PANCHANAN PANIGRAHI        | BALIPATNA /30 /2026                     | AOD20250000009C202600105 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL          | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE      | E-Filing No              |
|----|--------------------|-------------------------------|-------------------------|---------------------------|--------------------------|
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 24 | D-BLAPL/25661/2026 | TOFAN PRADHAN                 | PRAVASH CHANDRA JENA    | PURUSHOTTAMPUR /145 /2026 |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 25 | D-BLAPL/25662/2026 | BABULI MAHARANA @ SATYABADI   | RAMDAS ACHARY           | K.NUAGAON /104 /2026      |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 26 | D-BLAPL/25666/2026 | LEBIO PANGI                   | ASIT KUMAR JENA         | CHITRAKONDA /12 /2021     |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 27 | D-BLAPL/25675/2026 | SANJAY SAMAL                  | SWARAJ PATEL            | //                        | AOR20220000246C202600042 |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 28 | D-BLAPL/25676/2026 | NARAYAN JANI                  | SARBESWAR SAHOO         | MATHILI /125 /2020        | AOD20220004505C202600100 |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 29 | D-BLAPL/25677/2026 | GANDU @ PURNA CHANDRA MOHANTY | AMIT KUMAR PATRA        | KHURDA SADAR /140 /2026   |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 30 | D-BLAPL/25679/2026 | RAJESH KHANA DIGAL            | SURYAKANTA DWIBEDI      | SARANGADA /113 /2026      |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 31 | D-BLAPL/25681/2026 | PANCHU @ PRAFULLA GOUDA       | SURYAKANTA DWIBEDI      | BUGUDA /158 /2026         |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 32 | D-BLAPL/25683/2026 | HARIHAR MARTHA                | SURYAKANTA DWIBEDI      | RANPUR /193 /2026         |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 33 | D-BLAPL/25684/2026 | DIPU NAHAK                    | SURYAKANTA DWIBEDI      | KABISURYANAGAR /1 /2024   |                          |
|    |                    | VS                            | VS                      | ()                        |                          |
|    |                    | STATE OF ODISHA               |                         | //                        |                          |
| 34 | D-BLAPL/25686/2026 | BILASH JANI                   | SURYAKANTA DWIBEDI      | TENTULIKHUNTI /105 /2026  |                          |
|    |                    | VS                            | VS                      | ()                        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                          | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                        | E-Filing No |
|----|--------------------|---------------------------------------------------------------|-------------------------------|---------------------------------------------|-------------|
| 35 | D-BLAPL/25688/2026 | STATE OF ODISHA<br>PRAKASH MUKHI<br>VS                        | SURYAKANTA DWIBEDI<br>VS      | //<br>PHULBANI TOWN /168 /2026<br>()        |             |
| 36 | D-BLAPL/25691/2026 | STATE OF ODISHA<br>ARJUN ACHARI<br>VS                         | KAUSTUVA MOHANTY<br>VS        | //<br>SAMBALPUR TOWN /41 /2026<br>()        |             |
| 37 | D-BLAPL/25692/2026 | STATE OF ODISHA<br>PARLIA RANA @ RAMADHAR RANA<br>VS          | MANAS KUMAR CHAND<br>VS       | //<br>SINAPALI /195 /2026<br>()             |             |
| 38 | D-BLAPL/25693/2026 | STATE OF ODISHA<br>DEBA @ DEBARAJ MAHAPATRA<br>VS             | AMITAV TRIPATHY<br>VS         | //<br>NAYAGARH SADAR /148 /2026<br>()       |             |
| 39 | D-BLAPL/25696/2026 | STATE OF ODISHA<br>KARAN GURU<br>VS                           | BIJAYA KUMAR RAGADA<br>VS     | //<br>RENGALI (SAMBALPUR) /159 /2026<br>()  |             |
| 40 | D-BLAPL/25697/2026 | STATE OF ODISHA<br>MUKUNDA MALLICK<br>VS                      | AMLAN MOHANTY<br>VS           | //<br>MOHANA /114 /2023<br>()               |             |
| 41 | D-BLAPL/25699/2026 | STATE OF ODISHA<br>MUNALAL MAURIA<br>VS                       | MAHES DAS<br>VS               | //<br>TUMUDIBANDHA /45 /2025<br>()          |             |
| 42 | D-BLAPL/25700/2026 | STATE OF ODISHA<br>PREMANANDA PATTASANI<br>VS                 | SANJAYA NARAYAN SAHOO<br>VS   | //<br>ITAMATI /209 /2025<br>()              |             |
| 43 | D-BLAPL/25707/2026 | STATE OF ODISHA<br>PRASANTA @ PRASHANTA JHANKAR<br>VS         | SHIBANI SHANKAR PRADHAN<br>VS | //<br>BINIKA /136 /2026<br>()               |             |
| 44 | D-BLAPL/25708/2026 | STATE OF ODISHA<br>GYANARANJAN BEHERA<br>VS                   | SHIBANI SHANKAR PRADHAN<br>VS | //<br>SUNDARGARH TOWN /159 /2022<br>()      |             |
| 45 | D-BLAPL/25709/2026 | STATE OF ODISHA<br>DIBAKAR MAHANKUDA<br>VS<br>STATE OF ODISHA | RAKESH BEHERA<br>VS           | //<br>KABISURYANAGAR /462 /2024<br>()<br>// |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                 | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE                          | E-Filing No              |
|----|--------------------|----------------------------------------------------------------------|--------------------------------|-----------------------------------------------|--------------------------|
| 46 | D-BLAPL/25710/2026 | AJIT KUMAR NAIK @ AJIT NAIK<br>VS<br>STATE OF ODISHA                 | JNYANANANDA PANDA<br>VS        | DHARAMGARH /171 /2026<br>()<br>//             |                          |
| 47 | D-BLAPL/25711/2026 | ASHISH KUMAR PRADHAN<br>VS<br>STATE OF ODISHA                        | SHIBANI SHANKAR PRADHAN<br>VS  | PALLAHARA /195 /2026<br>()<br>//              |                          |
| 48 | D-BLAPL/25712/2026 | JIBAN SINGH @ JIBAN KUMAR SINGH<br>VS<br>STATE OF ODISHA             | KHAGESWAR BEHERA<br>VS         | CHANDAKA P.S. /399 /2026<br>()<br>//          |                          |
| 49 | D-BLAPL/25713/2026 | HIJAKIYA SINGH<br>VS<br>STATE OF ODISHA                              | BISWORANJAN SWAIN<br>VS        | R.UDAYAGIRI /68 /2025<br>()<br>//             |                          |
| 50 | D-BLAPL/25715/2026 | CHANDAN PADHI @ PADHY<br>VS<br>STATE OF ODISHA                       | SIDHARTHA SANKAR RAY (2)<br>VS | PATTAPUR (ASKA) /172 /2026<br>()<br>//        |                          |
| 51 | D-BLAPL/25717/2026 | PRAKASH BIRA<br>VS<br>STATE OF ODISHA                                | UMA CHARAN MISHRA<br>VS        | PADMAPUR /88 /2024<br>()<br>//                |                          |
| 52 | D-BLAPL/25719/2026 | GOPINATH BHOI<br>VS<br>STATE OF ODISHA                               | ASHOK KUMAR SARANGI<br>VS      | KANDARPUR /141 /2023<br>()<br>//              |                          |
| 53 | D-BLAPL/25724/2026 | SAROJ KUMAR MALLIK@BHEJAN<br>VS<br>STATE OF ODISHA                   | JAYADEBA BEHERA<br>VS          | NEMALO /29 /2024<br>()<br>//                  | AOD20240000366C202600135 |
| 54 | D-BLAPL/25725/2026 | PRAMOD@LOKESWAR MAHANANDA<br>VS<br>STATE OF ODISHA                   | DIBYA PRAKASH MISHRA<br>VS     | JHARSUGUDA /709 /2024<br>()<br>//             | AOR20220002454C202600116 |
| 55 | D-BLAPL/25726/2026 | AJAYA KHARA @ AJAY KHARA<br>VS<br>STATE OF ODISHA                    | MANGU NANDY<br>VS              | ORKEL /207 /2021<br>()<br>//                  |                          |
| 56 | D-BLAPL/25727/2026 | IMRAN @ SK. JAPAN @ SEK. IMRAN @ SK. IMPRAN<br>VS<br>STATE OF ODISHA | AMULYA RATNA PANDA<br>VS       | MARINE PS AT BALARAMGADI /3 /2021<br>()<br>// |                          |
| 57 | D-BLAPL/25734/2026 | BISHAL KUMAR TANTY                                                   | SOUMYA RANJAN DAS              | PLANTSITE /736 /2026                          |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE                                       | E-Filing No              |
|----|--------------------|-----------------------------|-------------------------|------------------------------------------------------------|--------------------------|
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 58 | D-BLAPL/25737/2026 | MANOJ KUMAR SWAIN           | SUBODH KUMAR MOHANTY    | BUGUDA /81 /2026                                           |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 59 | D-BLAPL/25738/2026 | JUMESH KUMAR SAHOO          | DEBASNAN DAS            | SPL.TASK FORCE /29 /2022                                   |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 60 | D-BLAPL/25740/2026 | NAYAN LALIT NATHWANI        | KULDEEP MOHANTY         | CYBER CRIME AND ECONOMIC OFFENCES, AOD2024000012C202600257 |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 61 | D-BLAPL/25742/2026 | BULU @ SUNIL NAIK           | GYANA RANJAN NAYAK      | RENGALI DAM SITE /150 /2026                                |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 62 | D-BLAPL/25743/2026 | PADMINI BEHERA              | DEBASNAN DAS            | ERASAMA /198 /2026                                         |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 63 | D-BLAPL/25745/2026 | ALOK MALIK @ ALOK MALLIK    | RAMANI KANTA PATTANAIK  | JAJPUR SADAR /185 /2025                                    |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 64 | D-BLAPL/25746/2026 | ISWARA @ ISWAR NAYAK        | PRAHALLAD SAHU          | TIKABALI /57 /2024                                         |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 65 | D-BLAPL/25753/2026 | AJIT KUMAR DALAI@ BABU      | ACHYUTANANDA PATTANAIK  | BOLAGARH P.S. /207 /2025                                   | AOD20240000586C202600243 |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 66 | D-BLAPL/25754/2026 | SALMAN DIGAL                | KULDEEP MOHANTY         | //                                                         | AOD20240000012C202600256 |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 67 | D-BLAPL/25757/2026 | SANTANU @ KUNA KUMAR PADHAN | SAROJ KUMAR MISHRA      | BIRMAHARAJPUR /97 /2024                                    |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |
|    |                    | STATE OF ODISHA             |                         | //                                                         |                          |
| 68 | D-BLAPL/25762/2026 | GOKULANANDA PRADHAN         | SASMITA NANDA           | BANTALA /316 /2026                                         |                          |
|    |                    | VS                          | VS                      | ()                                                         |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO                 | NAME OF PETNR./APPEL                                         | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE                 | E-Filing No                                          |
|----|-----------------------------------|--------------------------------------------------------------|-------------------------------|--------------------------------------|------------------------------------------------------|
| 69 | D-BLAPL/25769/2026                | STATE OF ODISHA<br>RAMANI RANJAN MOHANTY<br>VS               | MANOJ NAYAK<br>VS             | //<br>BALIANTA P.S. /256 /2020<br>() |                                                      |
| 70 | D-BLAPL/25775/2026                | STATE OF ODISHA<br>AMIT KHORA<br>VS                          | Theeda Gopinath Murty<br>VS   | //<br>//<br>()                       | AOR20220002995C202600082                             |
| 71 | D-BLAPL/25778/2026                | The State of Odisha<br>MANTY DAS<br>VS                       | DOLAGOBINDA MOHAPATRA<br>VS   | //<br>//<br>()                       | AOR20230000065C202600022                             |
| 72 | D-BLAPL/25790/2026                | STATE OF ODISHA<br>DEEPAK KUMAR PARIDA<br>VS                 | Pankaj Kumar Sahoo<br>VS      | //<br>//<br>()                       | AOR20240000004C202600051                             |
| 73 | D-BLAPL/25791/2026                | STATE OF ODISHA<br>SIDHU ALIAS LITUA ALIAS LITU BEHERA<br>VS | Judhisthir Sahoo<br>VS        | //<br>//<br>()                       | AOD20220003315C202600046                             |
| 74 | D-CMAPL/39741/2026                | STATE OF ODISHA<br>DR. SUMITA MISHRA<br>VS                   | PRADIPTA KISHORE BHUYAN<br>VS | //<br>//<br>()                       |                                                      |
| 75 | D-CMAPL/39765/2026                | STATE OF ODISHA<br>AJAY KUMAR HOTA<br>VS                     | PRAKASH KUMAR ROUT<br>VS      | //<br>//<br>()                       |                                                      |
| 76 | D-CMP/39669/2026<br>CMP/1417/2026 | STATE OF ODISHA<br>SASHIKALA JOSHI @ SHARMA<br>VS            | DEEPAK KUMAR ROUT<br>VS       | //<br>//<br>()                       | ADDL. CIVIL JUDGE (SD),PURI(Puri)<br>CS/0000486/2009 |
| 77 | D-CMP/39680/2026                  | VIJAY KUMAR JOSHI<br>SANJUKTA KUMARI BEHERA<br>VS            | JAGANNATH BHUYAN<br>VS        | //<br>//<br>()                       |                                                      |
| 78 | D-CMP/39737/2026                  | LADU KISHORE SETHI<br>GOURIMANI MISHRA<br>VS                 | LAKSHMAN MISHRA<br>VS         | //<br>//<br>()                       |                                                      |
| 79 | D-CMP/39746/2026                  | RAJENDRA KUMAR ROUT<br>BHAGABAN PARIDA<br>VS                 | SOUBHAGYA KUMAR DASH<br>VS    | //<br>//<br>()                       | AOR20220001631C202600239                             |
|    |                                   | MAHESWAR PARIDA                                              |                               | //                                   |                                                      |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                     | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|----|--------------------|----------------------------------------------------------------------------------------------------------|-------------------------------|----------------------|--------------------------|
| 80 | D-CMP/39761/2026   | SUJAN BISWAL<br>VS<br>GADADHAR BISWAL                                                                    | ARIJEET MISHRA<br>VS          | //<br>0<br>//        |                          |
| 81 | D-CMP/39775/2026   | SUKUMAR SATAPATHY<br>VS<br>RUKMINI DEVI                                                                  | AMIT PRASAD BOSE<br>VS        | //<br>0<br>//        |                          |
| 82 | D-CMP/39926/2026   | SUPERINTENDING ENGINEER OF MAHANADI BARRAGE DIVISION, KATAKA<br>VS<br>MS SAMANTARAY CONSTRUCTION PVT LTD | AGODISHI<br>VS                | //<br>0<br>//        | LOD20240000200C202600289 |
| 83 | D-CMP/39946/2026   | KAMINI JENA<br>VS<br>RAMA JENA                                                                           | SHASHANKA SHEKHAR PATRA<br>VS | //<br>0<br>//        |                          |
| 84 | D-CMP/39947/2026   | RAJESH TRIPATHY<br>VS<br>DILIP KUMAR TRIPATHY                                                            | ABINASH ROUTRAY<br>VS         | //<br>0<br>//        |                          |
| 85 | D-CONTC/39671/2026 | MOTILAL BAGARTY<br>VS<br>HEMANT SHARMA, I.A.S                                                            | MUKESH PANDA<br>VS            | //<br>0<br>//        |                          |
| 86 | D-CONTC/39672/2026 | MAHAMMAD FAIJAL ALLI<br>VS<br>BIBHUTI BHUSAN DASH, ENGINEER IN CHIEF WATER RESOURCES ODISHA              | ADV<br>VS                     | //<br>0<br>//        | AOR20220001535C202600249 |
| 87 | D-CONTC/39690/2026 | ANIL KUMAR PATRA<br>VS<br>DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY, BHUBANESWAR                      | ADV<br>VS                     | //<br>0<br>//        | AOR20220001611C202600173 |
| 88 | D-CONTC/39692/2026 | MAHESWAR SAHOO<br>VS<br>DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY                                     | ADV<br>VS                     | //<br>0<br>//        | AOR20220001611C202600172 |
| 89 | D-CONTC/39694/2026 | MAHENDRA KUMAR MUDULI<br>VS<br>DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY                              | ADV<br>VS                     | //<br>0<br>//        | AOR20220001611C202600174 |
| 90 | D-CONTC/39696/2026 | ARATA RAJ<br>VS<br>DR. SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY                                          | ADV<br>VS                     | //<br>0<br>//        | AOR20220001611C202600175 |
| 91 | D-CONTC/39736/2026 | SAILENDRA KUMAR DAS                                                                                      | ADV.                          | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                               | COUNSEL OF PETNR./APPEL                                           | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------------------------|-------------------------------------------------------------------|----------------------|--------------------------|
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 92  | D-CONTC/39745/2026 | ASHOK KUMAR LENKA, OAS(SB) DEPUTY COMMISSIONER, U.C COURT, C.M.C., CUTTACK         | MANAGING COMMITTEE OF HATIRAM GURU VIDYAMANDIR, PANGAM,MALKANGIRI | //                   | AOR20220001583C202600231 |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 93  | D-CONTC/39760/2026 | DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. | BHASKAR CHANDRA DASH                                              | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 94  | D-CONTC/39763/2026 | JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR                              | BHARATI ROY                                                       | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 95  | D-CONTC/39766/2026 | JAYANTA KUMAR JAYASINGH, (OAS)TAHASILDAR, BHUBANESWAR                              | KSHAMANIDHI BADI                                                  | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 96  | D-CONTC/39767/2026 | YAMINI SARANGI, IAS                                                                | BIJAY KUMAR SETHI                                                 | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 97  | D-CONTC/39778/2026 | DHIRENDRANATH BARIK, SENIOR SUPERINTENDENT, CIRCLE JAIL, GANJAM                    | HRUSIKESH MOHANTY                                                 | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 98  | D-CONTC/39779/2026 | SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, CUTTACK        | ARJOON CHARAN SIA                                                 | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 99  | D-CONTC/39783/2026 | SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, CUTTACK        | BIGYAN KUMAR SWAIN                                                | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 100 | D-CONTC/39790/2026 | SHYAM SUNDAR TUDU, ADDITIONAL DIRECTOR, SURVEY AND MAP PUBLICATION, CUTTACK        | DEBASIS MOHANTY                                                   | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 101 | D-CONTC/39819/2026 | JOYONT KUMAR JAISINGH, THE TAHASILDAR, BHUBANESWAR,                                | DHRUBA CHARAN NAYAK                                               | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |
| 102 | D-CONTC/39826/2026 | ARINDAM DAKUA, DIRECTOR.HOUSING AND URBAN DEVELOPMENT DEPARTMENT, KHURDA           | BASANTI NAYAK                                                     | //                   |                          |
|     |                    | VS                                                                                 | VS                                                                | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                                                                        | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------|----------------------|--------------------------|
| 103 | D-CONTC/39833/2026 | SANJEEB KUMAR MISHRA, PRINCIPAL SECRETARY, FINANCE DEPT., GOVT. OF ODISHA<br>SURESH CH. NAYAK<br>VS<br>DR.ARVIND AGRAWAL, I.A.S.                            | ADV.<br>VS                    | //<br>//<br>0<br>//  |                          |
| 104 | D-CONTC/39850/2026 | PURNA CHANDRA SETHI<br>VS<br>MS. ASWATHY S., COMMISSIONER SECRETARY, HEALTH AND FAMILY WELFARE DEPT., KHURDA                                                | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 105 | D-CONTC/39856/2026 | RAMESH CHANDRA BAG<br>VS<br>GIRISH S.N.,COMM-CUM-SECRETARY, PR AND DRINKING WATER DEPT., BHUBANESWAR                                                        | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |                          |
| 106 | D-CONTC/39873/2026 | DR. SOURAV DAS<br>VS<br>DR.MAHESH MOHAN PANDA, DIRECTOR OF HEALTH SERVICES, ODISHA                                                                          | SAHASRA JYOTI NANDA<br>VS     | //<br>0<br>//        |                          |
| 107 | D-CONTC/39885/2026 | SADHU CHARAN PANDA<br>VS<br>BALAMUKUNDA BHUYAN, DIRECTOR , ELEMENTARY EDUCATION, ODISHA                                                                     | ADV.<br>VS                    | //<br>0<br>//        |                          |
| 108 | D-CONTC/39891/2026 | MANAGING COMMITTEE OF KESHAB U.P.(M.E.) SCHOOLS, PANDARA, GANJAM<br>VS<br>SJ NITYANANDA GANDA, MINISTER CUM APPELLATE AUTHORITY, DEPT. OF S AND ME., ODISHA | PRADIP KANTA PANDA<br>VS      | //<br>0<br>//        |                          |
| 109 | D-CONTC/39895/2026 | NIBASA PANDA<br>VS<br>BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BHUBANESWAR                                                                     | ADV.<br>VS                    | //<br>0<br>//        |                          |
| 110 | D-CONTC/39902/2026 | BIDYADHAR SAMAL<br>VS<br>SACHIN RAMCHANDRA JADHAV, COMMISSIONER CUM SECRETARY AGRICULTURE AND FARMERS EMPOWERMENT DEPTT.                                    | ADV<br>VS                     | //<br>0<br>//        | AOD20240000618C202600210 |
| 111 | D-CONTC/39905/2026 | RATAN KUMAR SAHOO<br>VS<br>SURESH KUMAR VASISTHA, PRINCIPAL SECRETARY GA. AND P.G DEPTT.                                                                    | ADV<br>VS                     | //<br>0<br>//        | AOD20240000618C202600209 |
| 112 | D-CONTC/39906/2026 | HEMANTA KUMAR SWAIN<br>VS<br>SURESH KUMAR VASISTHA, PRINCIPAL SECRETARY G.A AND P.G DEPTT.                                                                  | ADV<br>VS                     | //<br>0<br>//        | AOD20240000618C202600211 |
| 113 | D-CONTC/39908/2026 | JANMEJAYA BARAL<br>VS<br>MS ASWATHY S. COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.                                                          | SAROJA KANTA SAMAL<br>VS      | //<br>0<br>//        | AOR20250001113C202600046 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                            | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------------------------------------------------|---------------------------|----------------------|--------------------------|
| 114 | D-CONTC/39910/2026 | SANJIB KUMAR SARAP<br>VS<br>MS. ASWATHY S, COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.          | SAROJA KANTA SAMAL<br>VS  | //<br>0              | AOR20250001113C202600047 |
| 115 | D-CONTC/39925/2026 | GOBARDHAN BHUYAN<br>VS<br>DR.N.THIRUMALA NAIK, COMM. CUM SEC. TO GOVT. SCHOOL AND MASS EDUCATION DEPTT., KHURDA | SARADA DASH<br>VS         | //<br>0              |                          |
| 116 | D-CONTC/39935/2026 | KASHINATH MARNDI<br>VS<br>HEMAKANTA SAY, IAS                                                                    | PABITRA KUMAR NAYAK<br>VS | //<br>0              |                          |
| 117 | D-CONTC/39939/2026 | DR.PRAMILA KHADANGA<br>VS<br>ARAVINDA AGRAWAL, I.A.S                                                            | AMLANJYOTI ROUT<br>VS     | //<br>0              |                          |
| 118 | D-CONTC/39945/2026 | SATYABHAMA DAS<br>VS<br>DR.ARABINDA KUMAR PADHEE, IAS                                                           | ADV.<br>VS                | //<br>0              |                          |
| 119 | D-CONTC/39951/2026 | RANUBALA PARIDA<br>VS<br>PRAVAT KUMAR PANDA, OAS, TAHASILDAR,VYASANAGAR, JAJPUR                                 | NIRANJAN LENKA<br>VS      | //<br>0              |                          |
| 120 | D-CONTC/39955/2026 | DAYANIDHI SWAIN<br>VS<br>PRAVAT KUMAR PANDA, OAS, TAHASILDAR VYASANAGAR, JAJPUR                                 | NIRANJAN LENKA<br>VS      | //<br>0              |                          |
| 121 | D-CONTC/39960/2026 | KHAGESWAR DAS<br>VS<br>KALI PRASANA MOHAPATRA, IAS                                                              | ADV.<br>VS                | //<br>0              |                          |
| 122 | D-CONTC/39971/2026 | KSHANAPRAVA SAHOO<br>VS<br>ASWATHY .S, IAS                                                                      | ADV.<br>VS                | //<br>0              |                          |
| 123 | D-CONTC/39973/2026 | SASMITA KUMARI DAKUA<br>VS<br>ASWATHY .S, IAS                                                                   | ADV.<br>VS                | //<br>0              |                          |
| 124 | D-CONTC/39976/2026 | NIRMALA MALI<br>VS<br>ASWATHY .S, IAS                                                                           | ADV.<br>VS                | //<br>0              |                          |
| 125 | D-CONTC/39977/2026 | PUSPANJALI ROUTARAY                                                                                             | ADV.                      | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|--------------------|------------------------|-------------------------------|----------------------------|--------------------------|
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 126 | D-CONTC/39981/2026 | SNIGDHARANI BISOI      | ADV.                          | //                         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 127 | D-CONTC/39984/2026 | G SWATI RAO            | ADV.                          | //                         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 128 | D-CONTC/39986/2026 | ANJALI KUMARI GANDA    | ADV.                          | //                         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 129 | D-CONTC/39990/2026 | MITARANI NAYAK         | ADV.                          | //                         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 130 | D-CONTC/39991/2026 | SANTILATA MALI         | ADV.                          | //                         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | ASWATHY .S, IAS        |                               | //                         |                          |
| 131 | D-CRLA/25608/2026  | RAJA @ RAJESH BARIK    | SAPAN KUMAR LENKA             | KUJANGA /494 /2023         |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | STATE OF ODISHA        |                               | //                         |                          |
| 132 | D-CRLA/25610/2026  | MADHU MAHAKURA         | SAMIR KUMAR MISHRA, (SR.ADV.) | LARAMBA /10 /2018          |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | STATE OF ODISHA        |                               | //                         |                          |
| 133 | D-CRLA/25636/2026  | SHIBA LOHAR@SIBA LOHAR | SOUBHAGYA KUMAR DASH          | KEONJHAR SADAR /660 /2024  | AOR20220001631C202600240 |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | STATE OF ODISHA        |                               | //                         |                          |
| 134 | D-CRLA/25648/2026  | NABAGHANA HANTAL       | ARIJEET MISHRA                | PADWA /13 /2025            |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | STATE OF ODISHA        |                               | //                         |                          |
| 135 | D-CRLA/25747/2026  | NISHANTA NAIK          | SAROJ KUMAR DASH              | DHENKANAL SADAR /549 /2024 |                          |
|     |                    | VS                     | VS                            | 0                          |                          |
|     |                    | STATE OF ODISHA        |                               | //                         |                          |
| 136 | D-CRLA/25760/2026  | SATYANANDA SAHOO       | RAKESH BEHERA                 | BHUBAN /80 /2023           |                          |
|     |                    | VS                     | VS                            | 0                          |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                       | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|--------------------|------------------------------------------------------------|-----------------------------|---------------------------------------|--------------------------|
| 137 | D-CRLA/25771/2026  | STATE OF ODISHA<br>RANJIT PRADHAN<br>VS<br>State Of Odisha | Soubhagya Kumar Dash<br>VS  | //<br>//<br>()                        | AOR20220001631C202600241 |
| 138 | D-CRLA/25774/2026  | RAKA @ GYANARANJAN SAHOO<br>VS<br>STATE OF ODISHA          | RAMAKANTA PRADHAN<br>VS     | KHURDA PS /228 /2024<br>()            |                          |
| 139 | D-CRLA/25789/2026  | TARINI CHARAN DAS<br>VS<br>STATE OF ODISHA(VIG.)           | UMA CHARAN MISHRA<br>VS     | BHUBANESWAR VIGILANCE /70 /2010<br>() |                          |
| 140 | D-CRLMA/25627/2026 | NIRUPAMA ROUT<br>VS<br>STATE OF ODISHA                     | SIVA SANKAR CHAINI<br>VS    | FATEGARH /249 /2026<br>()             |                          |
| 141 | D-CRLMA/25755/2026 | SARALA MANDAL@BISWAS<br>VS<br>STATE OF ODISHA              | UMESH CHANDRA DORA<br>VS    | KALIMELA /193 /2024<br>()             |                          |
| 142 | D-CRLMA/25767/2026 | SUBHENDRA NAYAK<br>VS<br>STATE OF ODISHA                   | SUSANTA SEKHAR PARIDA<br>VS | JENAPUR /382 /2024<br>()              |                          |
| 143 | D-CRLMC/25585/2026 | NIBEDITA NAYAK<br>VS<br>STATE OF ODISHA(VIG.)              | SHISHIR KUMAR ROUTRAY<br>VS | CUTTACK VIGILANCE /10 /2022<br>()     |                          |
| 144 | D-CRLMC/25586/2026 | MANOJ KUMAR BEHERA<br>VS<br>BHAGYALAXMI PANDA              | DEBASIS PANIGRAHI<br>VS     | //0<br>()                             |                          |
| 145 | D-CRLMC/25587/2026 | SURAJ KUMAR DAS @ SURAJ DAS<br>VS<br>STATE OF ODISHA       | BISWAJIT MOHAPATRA<br>VS    | //0<br>()                             |                          |
| 146 | D-CRLMC/25596/2026 | UTTAM NAIK<br>VS<br>STATE OF ODISHA                        | SMRUTI RANJAN ROUT<br>VS    | BANARAPAL /29 /2026<br>()             |                          |
| 147 | D-CRLMC/25602/2026 | KAMALA KANTA NAYAK<br>VS<br>STATE OF ODISHA(VIG.)          | HEMANTA KUMAR ROUT<br>VS    | BALASORE VIGILANCE /29 /2014<br>()    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL          | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|--------------------|------------------------------------------------------|----------------------------------|---------------------------------------|--------------------------|
| 148 | D-CRLMC/25617/2026 | FAKIR CHARAN NAYAK<br>VS<br>BANALATA SWAIN           | SUDHIR KUMAR PATRA<br>VS         | //<br>()                              | AOR20220001376C202600007 |
| 149 | D-CRLMC/25618/2026 | JANAKI BALLAVA MOHARANA<br>VS<br>STATE OF ODISHA     | ANUGRAHA NARAYAN SAMANTRAY<br>VS | //<br>()                              | AOD20260000401C202600017 |
| 150 | D-CRLMC/25619/2026 | SUSHENDRA PARICHHA@SUSENDRA<br>VS<br>STATE OF ODISHA | SOUBHAGYA KUMAR DASH<br>VS       | PARLAKHEMUNDI /80 /2017<br>()         | AOR20220001631C202600238 |
| 151 | D-CRLMC/25620/2026 | BISWAJIT NANDA<br>VS<br>STATE OF ODISHA              | SASMITA SAHOO<br>VS              | //<br>()                              | AOR20250001022C202600004 |
| 152 | D-CRLMC/25637/2026 | PRADIPTA KUMAR SAHOO<br>VS<br>STATE OF ODISHA        | BYOMAKESH TRIPATHY<br>VS         | MAHILA P.S. BUXIBAZAR /95 /2024<br>() |                          |
| 153 | D-CRLMC/25654/2026 | LITUNA BISWAL<br>VS<br>STATE OF ODISHA               | BIKASH KARNA<br>VS               | CUTTACK SADAR /190 /2023<br>()        |                          |
| 154 | D-CRLMC/25668/2026 | BASUDEVA MAHAKUDA<br>VS<br>STATE OF ODISHA           | BIKASH KARNA<br>VS               | KANTAMAL /141 /2023<br>()             |                          |
| 155 | D-CRLMC/25672/2026 | SUBRAT SINGH<br>VS<br>STATE OF ODISHA                | BIKASH KARNA<br>VS               | MANAMUNDA /150 /2025<br>()            |                          |
| 156 | D-CRLMC/25673/2026 | NISHANT @ NISHATHA MISHRA<br>VS<br>STATE OF ODISHA   | SUSHANTA KUMAR DAS<br>VS         | SAHID NAGAR P.S. /502 /2014<br>()     |                          |
| 157 | D-CRLMC/25680/2026 | BHANUMATI SISA @ BANU SISA<br>VS<br>STATE OF ODISHA  | RITA SINGH<br>VS                 | MACHHKUND /42 /2018<br>()             |                          |
| 158 | D-CRLMC/25702/2026 | PRASANNA KUMAR PATRA<br>VS<br>STATE OF ODISHA        | TAPAN MISHRA<br>VS               | / /0<br>()                            |                          |
| 159 | D-CRLMC/25703/2026 | DIBYA PRASAD SINGH@DIPU                              | SUBASH CHANDRA ROUTRAY           | //                                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE       | E-Filing No              |
|-----|--------------------|----------------------------------------|-------------------------|----------------------------|--------------------------|
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 160 | D-CRLMC/25704/2026 | JYOTIRMAYEE ROUT                       | RAJESH KUMAR MAHAPATRA  | BALIMI /10 /2026           | AOR20220001639C202600021 |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 161 | D-CRLMC/25721/2026 | BIDULATA SWAIN                         | PITAMBAR JENA           | / /0                       |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | PAYOSWINI SWAIN                        |                         | //                         |                          |
| 162 | D-CRLMC/25732/2026 | ISRAFIL SAHA                           | SURYA NARAYAN MOHANTY   | JALESWAR /269 /2026        |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 163 | D-CRLMC/25735/2026 | SANTILATA BEHERA@SHANTILATA DEI        | PITAMBAR JENA           | KONARK /224 /2025          |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | LATIKA BEHERA                          |                         | //                         |                          |
| 164 | D-CRLMC/25736/2026 | MANGULU @ MANGALU SWAIN                | ALOK KUMAR PANDA        | GANGAPUR (ASKA) /472 /2021 |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 165 | D-CRLMC/25749/2026 | GAYATRI PANDA                          | KAISARUN NISHA          | JEYPORE MAHILA /116 /2023  |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 166 | D-CRLMC/25756/2026 | PRADEEP BARIK @ PRADEEP KHATUA         | SHIBANI SHANKAR PRADHAN | KANTAMAL /36 /2026         |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 167 | D-CRLMC/25758/2026 | MINKU BISHI@NISHIKANT@NISHIKANTA BISHI | AKSHAYA KUMAR SAHOO     | KHARIAR /111 /2019         |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 168 | D-CRLMC/25761/2026 | GANESH NAIK                            | SUBODH KUMAR MOHANTY    | BANIGOCHA /23 /2021        |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | STATE OF ODISHA                        |                         | //                         |                          |
| 169 | D-CRLMC/25765/2026 | RAKASHASI TRIPATHY                     | SAMVIT MOHANTY          | / /0                       |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |
|     |                    | MAHAPRASAD ROUT                        |                         | //                         |                          |
| 170 | D-CRLMC/25779/2026 | RIMMI SINGH KAUR BHAGAL                | NARESH CHANDRA JENA     | / /0                       |                          |
|     |                    | VS                                     | VS                      | ()                         |                          |

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/08/2026**

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                             | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                 | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------|-----------------------------|--------------------------------------|--------------------------|
| 171 | D-CRLMC/25782/2026 | STATE OF ODISHA<br>KISHER KUMAR BEHERA<br>VS                     | Sarada Prasad Dash<br>VS    | //<br>//<br>()                       | AOR20220001658C202600001 |
| 172 | D-CRLMC/25783/2026 | STATE OF ODISHA<br>AJAGANNATH RAO<br>VS                          | SIDDHARTH GOUTAM DAS<br>VS  | //<br>DHARAKOT PS /74 /2018<br>()    |                          |
| 173 | D-CRLMC/25784/2026 | STATE OF ODISHA<br>BALAJI PADHI<br>VS                            | Manoranjan Padhy<br>VS      | //<br>//<br>()                       | AOD20220003086C202600088 |
| 174 | D-CRLMC/25785/2026 | STATE OF ODISHA<br>PRADEEP CHAUDHARY<br>VS<br>RENU               | MANORANJAN MISHRA<br>VS     | //<br>/ /0<br>()                     |                          |
| 175 | D-CRLMC/25788/2026 | CHITTA RANJAN BHOL<br>VS                                         | SHAKTI PRASAD PANDA<br>VS   | //<br>CUTTACK SADAR /423 /2019<br>() |                          |
| 176 | D-CRLMC/25792/2026 | STATE OF ODISHA<br>PRASANTA NAIK<br>VS                           | T dhiren kumar dora<br>VS   | //<br>//<br>()                       | AOD20220004577C202600057 |
| 177 | D-CRLMC/25793/2026 | STATE OF ODISHA<br>SWATIPRIYA MISHRA<br>VS                       | Pankaj Kumar Sahoo<br>VS    | //<br>//<br>()                       | AOR20240000004C202600052 |
| 178 | D-CRLMP/25580/2026 | STATE OF ODISHA<br>KISHORE KUMAR DAS<br>VS<br>JAYANTI DAS        | RAJENDRA NARAYAN ROUT<br>VS | //<br>//<br>()                       | AOR20220001558C202600168 |
| 179 | D-CRLMP/25582/2026 | RABINDRA SAHOO<br>VS                                             | GIRIDHARI SINGH<br>VS       | //<br>/ /0<br>()                     |                          |
| 180 | D-CRLMP/25583/2026 | STATE OF ODISHA<br>PAWAN KUMAR JAJODIA<br>VS                     | GOPABANDHU DASH<br>VS       | //<br>/ /0<br>()                     |                          |
| 181 | D-CRLMP/25588/2026 | STATE OF ODISHA<br>JITENDRA KUMAR SWAIN<br>VS<br>STATE OF ODISHA | RAMA KRISHNA NAIK<br>VS     | //<br>/ /0<br>()<br>//               |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                             | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------|-----------------------------|----------------------|--------------------------|
| 182 | D-CRLMP/25590/2026 | TAPAN KUMAR BARAL<br>VS<br>SNEHALATA BARAL       | SURYAKANTA DWIBEDI<br>VS    | / /0<br>0<br>//      |                          |
| 183 | D-CRLMP/25593/2026 | PRASANTA KUMAR NAYAK<br>VS<br>BISHNU PRIYA NAYAK | SOUMYA JYOTI BISWAL<br>VS   | / /0<br>0<br>//      |                          |
| 184 | D-CRLMP/25634/2026 | GITA RANI PALEI<br>VS<br>STATE OF ODISHA         | SATYANARAYAN MISHRA<br>VS   | / /<br>0<br>//       | AOR20220001303C202600044 |
| 185 | D-CRLMP/25649/2026 | SADANANDA PADHI@JINU<br>VS<br>STATE OF ODISHA    | BYOMAKESH TRIPATHY<br>VS    | / /0<br>0<br>//      |                          |
| 186 | D-CRLMP/25663/2026 | RANJITA PRADHAN<br>VS<br>STATE OF ODISHA         | PRAVASH CHANDRA JENA<br>VS  | / /0<br>0<br>//      |                          |
| 187 | D-CRLMP/25674/2026 | SUBRAT KUMAR SAHOO<br>VS<br>CHINTAMANI SAMAL     | MANAS RANJAN BAUG<br>VS     | / /<br>0<br>//       | AOR20220002374C202600108 |
| 188 | D-CRLMP/25706/2026 | SK. KALIM<br>VS<br>STATE OF ODISHA               | BIPIN KUMAR NAYAK<br>VS     | / /0<br>0<br>//      |                          |
| 189 | D-CRLMP/25722/2026 | NIRLIPTA BEHURA<br>VS<br>STATE OF ODISHA         | SAUMYA RANJAN PRADHAN<br>VS | / /<br>0<br>//       | AOD20240000490C202600015 |
| 190 | D-CRLMP/25723/2026 | MONALISHA MISHRA<br>VS<br>DEBASIS SARANGI        | AMITAV TRIPATHY<br>VS       | / /0<br>0<br>//      |                          |
| 191 | D-CRLMP/25730/2026 | LAXMIPRIYA SWAIN<br>VS<br>STATE OF ODISHA        | AMITAV TRIPATHY<br>VS       | / /0<br>0<br>//      |                          |
| 192 | D-CRLMP/25739/2026 | KRUSHNA CHANDRA SAHOO<br>VS<br>NILA BISWAL       | KASHINATH PATTANAIAK<br>VS  | / /0<br>0<br>//      |                          |
| 193 | D-CRLMP/25763/2026 | SANGHAMITRA NAYAK                                | SANJIB KUMAR BHANJADEO      | / /0                 |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE          | E-Filing No              |
|-----|---------------------|------------------------|-------------------------|-------------------------------|--------------------------|
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 194 | D-CRLMP/25768/2026  | RUNU PRADHAN           | RAKESH BEHERA           | / /0                          |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 195 | D-CRLMP/25773/2026  | SAROJ KUMAR NAYAK      | DEBASMAN DAS            | / /0                          |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 196 | D-CRLREV/25584/2026 | MANAS RANJAN DAS       | BIBHU PRASAD TRIPATHY   | BALIAPAL /382 /2025           |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 197 | D-CRLREV/25589/2026 | PRABIN KUMAR DASH@RUNA | DEVASHIS PANDA          | SAMBALPUR TOWN /333 /2000     |                          |
|     | CRLREV/598/2026     | VS                     | VS                      | S.D.J.M.,SAMBALPUR(Sambalpur) |                          |
|     |                     | STATE OF ODISHA        |                         | GR/0001460/2000               |                          |
| 198 | D-CRLREV/25659/2026 | LACHHAMANA PARIDA      | PARTHA SARATHI DAS      | PANDAPADA /33 /2014           | AOD20240000364C202600206 |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 199 | D-CRLREV/25669/2026 | MADHUSUDAN DAS         | AMIT PRASAD BOSE        | SAMBALPUR VIGILANCE /65 /2008 |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA(VIG.)  |                         | //                            |                          |
| 200 | D-CRLREV/25741/2026 | KURUKHETRA SUNA        | ALOK KUMAR PANDA        | / /0                          |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 201 | D-CRLREV/25786/2026 | JULI PRADHAN           | DIPTI RANJAN MOHAPATRA  | MUNIGUDA /115 /2025           |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 202 | D-CRLREV/25787/2026 | RITA PARIDA @ YADAV    | UMA CHARAN MISHRA       | BALIAPAL /311 /2023           |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 203 | D-CRLREV/25794/2026 | CHITTARANJAN DASH      | MRUTYUNJAY PAGAL        | CHANDUA /99 /2023             |                          |
|     |                     | VS                     | VS                      | ()                            |                          |
|     |                     | STATE OF ODISHA        |                         | //                            |                          |
| 204 | D-CRP/39776/2026    | ALEXANDAR DAS          | DEBAKANT MOHANTY        | / /                           |                          |
|     |                     | VS                     | VS                      | ()                            |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                                                                          | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|-------------------|-----------------------------------------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 205 | D-EXP/39673/2026  | NATIONAL SKILL DEVELOPMENT CORPORATION, NEW DELHI<br>PRAKASH CHANDRA SAHU<br>VS               | ADV<br>VS                    | //<br>//<br>0        | AOR20220001535C202600244 |
| 206 | D-EXP/39674/2026  | NIHARKANTI MISHRA, CHIEF ENGINEER MECHANICAL, ODISHA<br>NIRANJAN SAHU<br>VS                   | ADV<br>VS                    | //<br>//<br>0        | AOR20220001535C202600247 |
| 207 | D-EXP/39675/2026  | BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES ODISHA<br>PANCHANAN PATRO<br>VS         | ADV<br>VS                    | //<br>//<br>0        | AOR20220001535C202600245 |
| 208 | D-EXP/39676/2026  | BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES, ODISHA<br>NARAYAN SETHY<br>VS          | ADV<br>VS                    | //<br>//<br>0        | AOR20220001535C202600246 |
| 209 | D-EXP/39677/2026  | BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES ODISHA<br>A. PRUTHIBI RAJ SUBUDHI<br>VS | ADV<br>VS                    | //<br>//<br>0        | AOR20220001535C202600248 |
| 210 | D-EXP/39727/2026  | BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES ODISHA<br>MEENA NAYAK<br>VS             | TAPAN KUMAR BISWAL<br>VS     | //<br>//<br>0        |                          |
| 211 | D-EXP/39733/2026  | UNION OF INDIA<br>RASMI BADU<br>VS                                                            | AMBIKA PRASAD RAY<br>VS      | //<br>//<br>0        |                          |
| 212 | D-EXP/39942/2026  | SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BBSR<br>DEBASIS JENA<br>VS               | DEEPAK KUMAR MOHAPATRA<br>VS | //<br>//<br>0        |                          |
| 213 | D-FAO/39814/2026  | STATE OF ODISHA<br>KALPALATA BEHERA<br>VS                                                     | JYOTI RANJAN KHUNTIA<br>VS   | //<br>//<br>0        |                          |
| 214 | D-FAO/39816/2026  | STATE OF ODISHA<br>SURENDRA KUMAR MANIK<br>VS                                                 | KUNAL KUMAR SWAIN<br>VS      | //<br>//<br>0        |                          |
| 215 | D-FAO/39820/2026  | STATE OF ODISHA<br>DILLIP KUMAR SENAPATI<br>VS                                                | KUNAL KUMAR SWAIN<br>VS      | //<br>//<br>0        |                          |
|     |                   | STATE OF ODISHA                                                                               |                              | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO                    | NAME OF PETNR./APPEL                                                | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE                                             | E-Filing No |
|-----|--------------------------------------|---------------------------------------------------------------------|----------------------------|------------------------------------------------------------------|-------------|
| 216 | D-FAO/39822/2026                     | SWADHIN KUMAR CHOUDHURY<br>VS<br>STATE OF ODISHA                    | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 217 | D-FAO/39825/2026                     | GUNANIDHI SAHU<br>VS<br>STATE OF ODISHA                             | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 218 | D-FAO/39840/2026                     | NALINI PRAVA PRADHAN<br>VS<br>STATE OF ODISHA                       | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 219 | D-FAO/39842/2026                     | BIJAY KUMAR MUDULI<br>VS<br>STATE OF ODISHA                         | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 220 | D-FAO/39844/2026                     | DULANA DAS<br>VS<br>STATE OF ODISHA                                 | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 221 | D-FAO/39846/2026                     | ASHOK KUMAR SWAIN<br>VS<br>STATE OF ODISHA                          | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 222 | D-FAO/39851/2026                     | KAMADEB ROUT<br>VS<br>STATE OF ODISHA                               | KUNAL KUMAR SWAIN<br>VS    | //<br>0<br>//                                                    |             |
| 223 | D-FAO/39854/2026                     | DEBAJANI KAR<br>VS<br>STATE OF ODISHA                               | JYOTI RANJAN KHUNTIA<br>VS | //<br>0<br>//                                                    |             |
| 224 | D-JCRLA/25641/2026<br>JCRLA/231/2026 | PANDA@KAILASH NAYAK<br>VS<br>STATE OF ODISHA                        | ADV<br>VS                  | KIAKATA /3 /2022<br>A.D.J.,ATHAMALIK(Anugul )<br>CT/0000058/2022 |             |
| 225 | D-LAA/39963/2026                     | DHANMATI MUGRI<br>VS<br>SPECIAL LAND ACQUISITION OFFICER, SAMBALPUR | BHAGABAN MOHANTY<br>VS     | //<br>0<br>//                                                    |             |
| 226 | D-MACA/39670/2026                    | KOUSALYA@KAUSAKIA KHEDIA<br>VS<br>DEBAKANTA BAHIDAR                 | KAPILA CHARAN NAYAK<br>VS  | //<br>0<br>//                                                    |             |
| 227 | D-MACA/39691/2026                    | RASHMI RANJAN MOHAPATRA                                             | PRADEEP KUMAR MISHRA       | //                                                               |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|-------------------|-------------------------------------------------|--------------------------|----------------------|-------------|
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | KAMALAKANTA SAHOO                               |                          | //                   |             |
| 228 | D-MACA/39702/2026 | ANIMA SARKAR                                    | PRADEEP KUMAR MISHRA     | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | GYANARANJAN BARAL                               |                          | //                   |             |
| 229 | D-MACA/39707/2026 | SUTURI MUNDA                                    | PRADEEP KUMAR MISHRA     | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | GOPINATH KHANDELWAL                             |                          | //                   |             |
| 230 | D-MACA/39711/2026 | CHUMI MUNDA                                     | PRADEEP KUMAR MISHRA     | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | GOPINATH KHANDELWAL                             |                          | //                   |             |
| 231 | D-MACA/39738/2026 | NATIONAL INSURANCE CO.LTD., BBSR                | PRASANTA KUMAR MAHALI    | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | SANTOSHINI MOHANTA                              |                          | //                   |             |
| 232 | D-MACA/39739/2026 | MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR | PRASANTA KUMAR MAHALI    | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | ASHITA SATPATHY                                 |                          | //                   |             |
| 233 | D-MACA/39787/2026 | DEBADATTA SAHU                                  | PRAFULLA CHANDRA ACHARYA | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | SUNIL KUMAR RAUT                                |                          | //                   |             |
| 234 | D-MATA/39954/2026 | SUCHARITA SATAPATHY                             | UMA CHARAN MISHRA        | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | PRASHANT KUMAR HOTA                             |                          | //                   |             |
| 235 | D-MATA/39978/2026 | SWARNALATA MOHANTY                              | ASHOK DAS                | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | SARBESWAR MOHANTY                               |                          | //                   |             |
| 236 | D-RSA/39757/2026  | JAMBUMALI PADHAN                                | NIRANJAN PANDA           | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | KOILI MAHAKUD                                   |                          | //                   |             |
| 237 | D-RSA/39809/2026  | SITARAM SARAP                                   | JNYANANANDA PANDA        | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |
|     |                   | SAROJINI BAITHARU@SARAP                         |                          | //                   |             |
| 238 | D-RSA/39950/2026  | JAGANNATH DAS                                   | PRASANTA KUMAR SATAPATHY | //                   |             |
|     |                   | VS                                              | VS                       | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                       | COUNSEL OF PETNR./APPEL             | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|------------------------------------------------------------------------------------------------------------|-------------------------------------|----------------------|--------------------------|
| 239 | D-RSA/39959/2026                       | KALANDI CHARAN DAS<br>UPENDRA GOUDA<br>VS<br>JHUNU GOUDA                                                   | PRASANTA KUMAR SATAPATHY<br>VS      | //<br>//<br>0<br>//  |                          |
| 240 | D-TRP(C)/39924/2026                    | ASUTOSH MISHRA<br>VS<br>ANITA MAHESH                                                                       | SWARUP RANJAN SINGH SAMANT<br>VS    | //<br>0<br>//        |                          |
| 241 | D-TRPCRL/25603/2026                    | SHAILESH NANDAN MISHRA<br>VS<br>JAYASMITA PANDA                                                            | PRABHU PRASANNA BEHERA<br>VS        | / 0<br>0<br>//       |                          |
| 242 | D-TRPCRL/25658/2026                    | SWARAJYA KUMAR NAYAK<br>VS<br>LAXMIPRIYA JENA                                                              | ASHOK KUMAR BEHERA<br>VS            | / 0<br>0<br>//       |                          |
| 243 | D-WA/39804/2026                        | PRAJNYA PARIMITA BARIK<br>VS<br>STATE OF ODISHA                                                            | KUNAL KUMAR SWAIN<br>VS             | //<br>0<br>//        |                          |
| 244 | D-WA/39849/2026                        | BANITA KHAMARI<br>VS<br>STATE OF ODISHA                                                                    | HALADHAR SETHY<br>VS                | //<br>0<br>//        |                          |
| 245 | D-WA/39867/2026                        | CHAIRMAN, ODISHA GRAMEEN BANK, BBSR<br>VS<br>SUMANTA KUMAR NAYAK                                           | SANTOSH KUMAR NANDA<br>VS           | //<br>0<br>//        |                          |
| 246 | D-WA/39912/2026                        | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>MAMATA PADHIARY                      | HANUJ KUMAR<br>VS                   | //<br>0<br>//        | LOD20240000194C202600307 |
| 247 | D-WA/39913/2026                        | COMMISSIONER CUM SECRETARY OF HEALTH AND FAMILY WELFARE DEPT<br>VS<br>BASANTILATA PARIDA                   | COMPTROLLER OF GOVT OF ODISHA<br>VS | //<br>0<br>//        | LOD20240000172C202600285 |
| 248 | D-WA/39969/2026                        | SUSANTA KUMAR PANDA<br>VS<br>PRINCIPAL CHIEF CONSERVATOR OF FORESTS AND HEADS OF FOREST FORCE, BHUBANESWAR | HARI KRUSHNA PANIGRAHI<br>VS        | //<br>0<br>0         |                          |
| 249 | D-WP(C)/39667/2026<br>WP(C)/27224/2026 | RAJLAXMI MALLICK<br>VS<br>STATE OF ODISHA                                                                  | ATUL TRIPATHY<br>VS                 | //<br>0<br>//        |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                            | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|---------------------------------------------------------------------------------|-----------------------------|----------------------|--------------------------|
| 250 | D-WP(C)/39668/2026<br>WP(C)/27225/2026 | TAN BINH CO. LTD., JAGATSINGHPUR<br>VS<br>PARADIP PORT AUTHORITY, JAGATSINGHPUR | SOUMYA JYOTI BISWAL<br>VS   | //<br>0<br>//        |                          |
| 251 | D-WP(C)/39678/2026                     | SANDIP RAIGURU<br>VS<br>STATE OF ODISHA                                         | BIRAJA PRASANNA DAS<br>VS   | //<br>0<br>//        |                          |
| 252 | D-WP(C)/39679/2026                     | PADMANABHA PRADHAN<br>VS<br>STATE OF ODISHA                                     | SURENDRA KUMAR SAHOO<br>VS  | //<br>0<br>//        | AOD20240000806C202600055 |
| 253 | D-WP(C)/39681/2026                     | PABITRA KUMAR SAMANTARAY<br>VS<br>STATE OF ODISHA                               | SURENDRA KUMAR SAHOO<br>VS  | //<br>0<br>//        | AOD20240000806C202600054 |
| 254 | D-WP(C)/39682/2026<br>WP(C)/27195/2026 | M/S.SAI STONE CRUSHER, DHENKANAL<br>VS<br>STATE OF ODISHA                       | DAYANIDHI MISHRA<br>VS      | //<br>0<br>//        |                          |
| 255 | D-WP(C)/39683/2026                     | RASHMI RANJAN JENA<br>VS<br>STATE OF ODISHA                                     | MANAS PATI<br>VS            | //<br>0<br>//        | AOR20220001535C202600243 |
| 256 | D-WP(C)/39684/2026                     | TUPICHANDAN KISHAN<br>VS<br>STATE OF ODISHA                                     | DURGESH NARAYAN RATH<br>VS  | //<br>0<br>//        | AOR20220001583C202600229 |
| 257 | D-WP(C)/39685/2026                     | BHAMAMANI JENA<br>VS<br>STATE OF ODISHA                                         | DURGESH NARAYAN RATH<br>VS  | //<br>0<br>//        | AOR20220001583C202600230 |
| 258 | D-WP(C)/39686/2026                     | DEBAKI GANDA<br>VS<br>STATE OF ODISHA                                           | CHHABI LAL NIAL<br>VS       | //<br>0<br>//        | AOD20230000741C202600002 |
| 259 | D-WP(C)/39687/2026                     | REENA NAYAK @ RINA NAYAK<br>VS<br>STATE OF ODISHA                               | RAJENDRA NARAYAN ROUT<br>VS | //<br>0<br>//        | AOR20220001558C202600167 |
| 260 | D-WP(C)/39688/2026<br>WP(C)/27257/2026 | BHIKARI CHARAN SAHU<br>VS<br>STATE OF ODISHA                                    | RAGHUNATH BISWAL<br>VS      | //<br>0<br>//        |                          |
| 261 | D-WP(C)/39689/2026                     | PRAKASH KUMAR SAHOO                                                             | BIKRAM CHANDRA GHADAI       | //                   |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                              | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------------------|--------------------------|----------------------|-------------|
|     |                    | VS                                                                | VS                       | 0                    |             |
|     |                    | THE AUTHORIZED OFFICER, IDBI BANK LTD.,JAJPUR ROAD BRANCH, JAJPUR |                          | //                   |             |
| 262 | D-WP(C)/39693/2026 | PRAKAS KUMAR SWAIN                                                | KABIRAJ PRADHAN          | //                   |             |
|     |                    | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 263 | D-WP(C)/39695/2026 | MINATI SAHU                                                       | KABIRAJ PRADHAN          | //                   |             |
|     | WP(C)/27243/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 264 | D-WP(C)/39697/2026 | TRINATH PAIKRAY                                                   | KABIRAJ PRADHAN          | //                   |             |
|     |                    | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 265 | D-WP(C)/39698/2026 | MAYADHAR HARICHANDAN                                              | KABIRAJ PRADHAN          | //                   |             |
|     |                    | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 266 | D-WP(C)/39699/2026 | PABITRA ROUTRAY                                                   | KABIRAJ PRADHAN          | //                   |             |
|     | WP(C)/27268/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 267 | D-WP(C)/39700/2026 | BASANTI BEHERA                                                    | KABIRAJ PRADHAN          | //                   |             |
|     | WP(C)/27258/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 268 | D-WP(C)/39701/2026 | MAA LAXMI WSHG, HIRAPUR, NABARANGPUR                              | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     | WP(C)/27220/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 269 | D-WP(C)/39703/2026 | TEJ MATA WSHG, PATRAPUT, NABARANGAPUR                             | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     | WP(C)/27222/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 270 | D-WP(C)/39704/2026 | HANUMAN WSHG, BIKRAMPUR, NABARANGPUR                              | PRAFULLA KUMAR MOHAPATRA | //                   |             |
|     | WP(C)/27223/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 271 | D-WP(C)/39705/2026 | BISIKA @ BISI PAIKRAY                                             | KABIRAJ PRADHAN          | //                   |             |
|     | WP(C)/27267/2026   | VS                                                                | VS                       | 0                    |             |
|     |                    | STATE OF ODISHA                                                   |                          | //                   |             |
| 272 | D-WP(C)/39706/2026 | SATYABRATA NAYAK                                                  | SIBASIS SAMANTARAY       | //                   |             |
|     |                    | VS                                                                | VS                       | 0                    |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                          | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|---------------------------------------------------------------|------------------------------|----------------------|--------------------------|
| 273 | D-WP(C)/39708/2026                     | STATE OF ODISHA<br>JAYAMALA NAYAK<br>VS                       | HALADHAR SETHY<br>VS         | //<br>//<br>0        |                          |
| 274 | D-WP(C)/39709/2026                     | STATE OF ODISHA<br>JAY HANUMAN WOMEN SELF HELP GROUP., GANJAM | AM PAN KUMAR BISWAL<br>VS    | //<br>//<br>0        |                          |
| 275 | D-WP(C)/39710/2026                     | STATE OF ODISHA<br>SANSKAR KHANDUAL<br>VS                     | SUJIT KUMAR ACHARYA<br>VS    | //<br>//<br>0        |                          |
| 276 | D-WP(C)/39712/2026<br>WP(C)/27276/2026 | STATE OF ODISHA<br>JAYANTI PRADHAN<br>VS                      | SUKANTA KUMAR MISHRA<br>VS   | //<br>//<br>0        |                          |
| 277 | D-WP(C)/39713/2026                     | STATE OF ODISHA<br>SAROJ KUMAR TRIPATHY<br>VS                 | SAROJA KANTA SAMAL<br>VS     | //<br>//<br>0        |                          |
| 278 | D-WP(C)/39714/2026                     | STATE OF ODISHA<br>JHARI DALUA<br>VS                          | AJIT CH MOHAPATRA<br>VS      | //<br>//<br>0        | AOR20220001563C202600045 |
| 279 | D-WP(C)/39715/2026<br>WP(C)/27271/2026 | STATE OF ODISHA<br>GODABARI CHAMPATI<br>VS                    | KABIRAJ PRADHAN<br>VS        | //<br>//<br>0        |                          |
| 280 | D-WP(C)/39716/2026                     | STATE OF ODISHA<br>COLONEL SUJAN MOHANTY<br>VS                | ABHISHEK DASH<br>VS          | //<br>//<br>0        | AOD20240000186C202600064 |
| 281 | D-WP(C)/39717/2026                     | STATE OF ODISHA<br>ATUL KUMAR BAL<br>VS                       | SAROJA KANTA SAMAL<br>VS     | //<br>//<br>0        |                          |
| 282 | D-WP(C)/39718/2026                     | STATE OF ODISHA<br>DHOBEI BARIK @ DHOINA BARIK<br>VS          | AJIT KUMAR SAHOO<br>VS       | //<br>//<br>0        | AOR20220001563C202600044 |
| 283 | D-WP(C)/39719/2026                     | STATE OF ODISHA<br>JANMEJAY SAHOO<br>VS                       | AJIT CHANDRA MOHAPATRA<br>VS | //<br>//<br>0        | AOR20220001563C202600042 |
|     |                                        | STATE OF ODISHA                                               |                              | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|----------------------------------------|---------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
| 284 | D-WP(C)/39720/2026<br>WP(C)/27273/2026 | BASANTA DEI<br>VS<br>STATE OF ODISHA                                            | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 285 | D-WP(C)/39721/2026                     | SARBESWAR MOHARANA @ KALANDI MOHARANA AJIT KUMAR SAHOO<br>VS<br>STATE OF ODISHA | VS                      | //<br>0<br>//        | AOR20220001563C202600041 |
| 286 | D-WP(C)/39722/2026                     | MITHUN KUMAR JENA<br>VS<br>STATE OF ODISHA                                      | AJIT KUMAR SAHOO<br>VS  | //<br>0<br>//        | AOR20220001563C202600043 |
| 287 | D-WP(C)/39723/2026<br>WP(C)/27251/2026 | ANITA SAHOO<br>VS<br>STATE OF ODISHA                                            | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 288 | D-WP(C)/39724/2026                     | JAYANTA PATRA<br>VS<br>STATE OF ODISHA                                          | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 289 | D-WP(C)/39725/2026                     | NARASINGH @ NARA SINGH BISOI<br>VS<br>STATE OF ODISHA                           | MANOJ KUMAR PANDA<br>VS | //<br>0<br>//        |                          |
| 290 | D-WP(C)/39726/2026<br>WP(C)/27255/2026 | FAKIR PATRA<br>VS<br>STATE OF ODISHA                                            | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 291 | D-WP(C)/39728/2026<br>WP(C)/27262/2026 | BAIJAYANTI PRADHAN<br>VS<br>STATE OF ODISHA                                     | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 292 | D-WP(C)/39729/2026                     | KUSUM KUMARI PANDA<br>VS<br>STATE OF ODISHA                                     | JASHOBANTA DASH<br>VS   | //<br>0<br>//        |                          |
| 293 | D-WP(C)/39730/2026<br>WP(C)/27277/2026 | BRAJABANDHU SAHU<br>VS<br>STATE OF ODISHA                                       | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 294 | D-WP(C)/39731/2026<br>WP(C)/27279/2026 | MINATI BEHERA<br>VS<br>STATE OF ODISHA                                          | KABIRAJ PRADHAN<br>VS   | //<br>0<br>//        |                          |
| 295 | D-WP(C)/39732/2026                     | RAGHUNATH BISWAL                                                                | KABIRAJ PRADHAN         | //                   |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                                | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-----------------------------------------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 296 | D-WP(C)/39734/2026 | BHABANI SHAKAR HARICHANDAN                                                                          | KABIRAJ PRADHAN         | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 297 | D-WP(C)/39735/2026 | NILAKANTHESWAR WOMEN SELF HELP GROUP, GANAPATI                                                      | ANIL KUMAR BISWAL       | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 298 | D-WP(C)/39740/2026 | ROURKELA ISPAT KARAKHANA KARMACHARI SANGH, ROURKELA                                                 | CHITTA RANAJAN DAS      | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | UNION OF INDIA                                                                                      |                         | //                   |                          |
| 299 | D-WP(C)/39742/2026 | SANTOSH KUMAR PARIDA                                                                                | AMIT PRASAD BOSE        | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 300 | D-WP(C)/39743/2026 | NAMITA BEHERA                                                                                       | CHITTA RANAJAN DAS      | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | COMMISSIONER OF CT AND GST, CUTTACK                                                                 |                         | //                   |                          |
| 301 | D-WP(C)/39744/2026 | MOGALI ABHIRAM @ M.ABHIRAM CHAUDHURY                                                                | MAHESWAR MOHANTY        | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 302 | D-WP(C)/39747/2026 | PRAVAT KUMAR SETHY                                                                                  | DHANESWAR BEHERA        | //                   | AOD20240000276C202600052 |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 303 | D-WP(C)/39748/2026 | DEBASHIS RAJGURU                                                                                    | RASMI RAJGURU           | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | THE COMMISSIONER CUM SECY. TO GOVT.OF ODISHA, HOUSING AND URBAN DEVELOPMENT DEPARTMENT, BHUBANESWAR |                         |                      |                          |
| 304 | D-WP(C)/39749/2026 | SUBASH CHANDRA PRADHAN                                                                              | PABITRA KUMAR DUTTA     | //                   |                          |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE CHIEF INFORMATION COMMISSIONER, KHURDA                                                        |                         | //                   |                          |
| 305 | D-WP(C)/39750/2026 | NISAKAR BEHERA                                                                                      | DHANESWAR BEHERA        | //                   | AOD20240000276C202600053 |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                                                     |                         | //                   |                          |
| 306 | D-WP(C)/39751/2026 | KANDHA BEHERA                                                                                       | KURESH PRASAD DASH      | //                   | AOR20220001390C202600033 |
|     |                    | VS                                                                                                  | VS                      | 0                    |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                          | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-------------------------------------------------------------------------------|----------------------------|----------------------|--------------------------|
| 307 | D-WP(C)/39752/2026 | STATE OF ODISHA<br>JANU BARIK<br>VS                                           | RUDRA NARAYAN PARIJA<br>VS | //<br>//<br>0        |                          |
| 308 | D-WP(C)/39753/2026 | STATE OF ODISHA<br>SUBASH CHANDRA PRADHAN<br>VS                               | PABITRA KUMAR DUTTA<br>VS  | //<br>//<br>0        |                          |
| 309 | D-WP(C)/39754/2026 | STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR<br>SASHI PRAVA BISWAL<br>VS | SATYANARAYAN MISHRA<br>VS  | //<br>//<br>0        | AOR20220001303C202600043 |
| 310 | D-WP(C)/39755/2026 | STATE OF ODISHA<br>SUBASH CHANDRA PRADHAN<br>VS                               | PABITRA KUMAR DUTTA<br>VS  | //<br>//<br>0        |                          |
| 311 | D-WP(C)/39756/2026 | STATE CHIEF INFORMATION COMMISSIONER, BHUBANESWAR<br>ASHOK KUMAR MISHRA<br>VS | KALPATARU MISHRA<br>VS     | //<br>//<br>0        |                          |
| 312 | D-WP(C)/39758/2026 | STATE OF ODISHA<br>M/S BEEKAY STEEL INDUSTRIES LIMITED, CUTTACK<br>VS         | VIJIT PAL<br>VS            | //<br>//<br>0        |                          |
| 313 | D-WP(C)/39759/2026 | ODISHA HUMAN RIGHTS COMMISSION, BHUBANESWAR<br>SHAIK ILIYAS<br>VS             | RASHMI KANTA ACHARYA<br>VS | //<br>//<br>0        |                          |
| 314 | D-WP(C)/39762/2026 | MANAGING DIRECTOR, TPCODL, BHUBANESWAR<br>CHANDRAMANI BARADA<br>VS            | TANMAY MISHRA<br>VS        | //<br>//<br>0        |                          |
| 315 | D-WP(C)/39764/2026 | STATE OF ODISHA<br>LOPAMUDRA MISRA<br>VS                                      | TUNA SAHU<br>VS            | //<br>//<br>0        |                          |
| 316 | D-WP(C)/39768/2026 | ICICI BANK LTD., KHURDA<br>RABINDRANATH PATTANAIK<br>VS                       | SIDHARTHA MISHRA<br>VS     | //<br>//<br>0        |                          |
| 317 | D-WP(C)/39769/2026 | THE COLLECTOR, CUTTACK<br>ARUPANANDA NAYAK<br>VS                              | UMAKANT SAHOO<br>VS        | //<br>//<br>0        |                          |
|     |                    | STATE OF ODISHA                                                               |                            | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                   | COUNSEL OF PETNR./APPEL    | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|----------------------------------------------------------------------------------------|----------------------------|----------------------|--------------------------|
| 318 | D-WP(C)/39770/2026 | AKSHYA KUMAR SARANGI<br>VS<br>STATE OF ODISHA                                          | TUSHAR KANTA NAYAK<br>VS   | //<br>0<br>//        |                          |
| 319 | D-WP(C)/39771/2026 | BINOD BIHARI SAHU<br>VS<br>STATE OF ODISHA                                             | AKSHAYA KUMAR PANDEY<br>VS | //<br>0<br>//        |                          |
| 320 | D-WP(C)/39772/2026 | DILLIP KUMAR MISHRA<br>VS<br>STATE OF ODISHA                                           | TUSHAR KANTA NAYAK<br>VS   | //<br>0<br>//        |                          |
| 321 | D-WP(C)/39773/2026 | MANOJ KISHOR PAUL<br>VS<br>SECRETARY, BHUBANESWAR DEVELOPMENT AUTHORITY, BHUBANESWAR   | BISWAJIT NAYAK<br>VS       | //<br>0<br>//        |                          |
| 322 | D-WP(C)/39774/2026 | SANJAYA KUMAR DASH<br>VS<br>DIVISIONAL MANAGER, M/S.MANAPURAM FINANCE LTD.,BHUBANESWAR | BIJAY KUMAR MOHANTY<br>VS  | //<br>0<br>//        |                          |
| 323 | D-WP(C)/39777/2026 | DR. ANUBHA MOHANTY<br>VS<br>STATE OF ODISHA                                            | AVIJIT MISHRA<br>VS        | //<br>0<br>//        |                          |
| 324 | D-WP(C)/39780/2026 | JYOTIRMAYEE JYOTSANARANI PATRA<br>VS<br>STATE OF ODISHA                                | RAMDAS ACHARY<br>VS        | //<br>0<br>//        |                          |
| 325 | D-WP(C)/39781/2026 | SANJUKTA SAHOO<br>VS<br>STATE OF ODISHA                                                | SURENDRA KUMAR SAHOO<br>VS | //<br>0<br>//        | AOD20240000806C202600056 |
| 326 | D-WP(C)/39782/2026 | SUBRAT KUMAR BHADRA<br>VS<br>STATE OF ODISHA                                           | SURENDRA KUMAR SAHOO<br>VS | //<br>0<br>//        | AOD20240000806C202600057 |
| 327 | D-WP(C)/39784/2026 | GOKULA BHOLA<br>VS<br>MANAGING DIRECTOR, ODISHA CIVIL SUPPLY CORPORATION               | SANJIB MOHANTY<br>VS       | //<br>0<br>//        | AOR20220001611C202600176 |
| 328 | D-WP(C)/39785/2026 | JYOTSNA RANI DHANEE<br>VS<br>STATE OF ODISHA                                           | SUBHENDU KUMAR NAYAK<br>VS | //<br>0<br>//        |                          |
| 329 | D-WP(C)/39786/2026 | GANESH RAM PANDA                                                                       | PRASANTA KUMAR JOSHI       | //                   | AOR20230000684C202600011 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                      | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|-------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 330 | D-WP(C)/39788/2026 | DEBENDRA PANDA                            | KUNAL KUMAR SWAIN       | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 331 | D-WP(C)/39789/2026 | MUKTESWAR NAIK                            | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600135 |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 332 | D-WP(C)/39791/2026 | PRASANTA KUMAR CHOUDHURY                  | JAYASHREE BISWAL        | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 333 | D-WP(C)/39792/2026 | MUKTESWAR NAIK                            | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600136 |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 334 | D-WP(C)/39793/2026 | MUKTESWAR NAIK                            | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600137 |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 335 | D-WP(C)/39794/2026 | SATYAJIT NATH                             | SUBHENDU KUMAR NAYAK    | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 336 | D-WP(C)/39795/2026 | BISMAYA KUMAR MISHRA                      | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600138 |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 337 | D-WP(C)/39796/2026 | RATAN KUMAR BEHERA                        | MANOJA KUMAR KHUNTIA    | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 338 | D-WP(C)/39797/2026 | MUKTESWAR NAIK                            | SUKANTA KUMAR DALAI     | //                   | AOD20240000306C202600139 |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                           |                         | //                   |                          |
| 339 | D-WP(C)/39798/2026 | SNIGDHA DAS                               | PRAKASH CHANDRA SETHI   | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |
|     |                    | UNION OF INDIA                            |                         | //                   |                          |
| 340 | D-WP(C)/39799/2026 | MANAGING COMMITTEE OF ABANIKANTA SIMANTAN | MANOJ KUMAR BHOSAL      | //                   |                          |
|     |                    | VS                                        | VS                      | 0                    |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                   | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|----------------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 341 | D-WP(C)/39800/2026 | STATE OF ODISHA<br>BISMAYA KUMAR MISHRA<br>VS                                          | SUKANTA KUMAR DALAI<br>VS      | //<br>//<br>0        | AOD20240000306C202600140 |
| 342 | D-WP(C)/39801/2026 | STATE OF ODISHA<br>MUKTESWAR NAIK<br>VS                                                | SUKANTA KUMAR DALAI<br>VS      | //<br>//<br>0        | AOD20240000306C202600141 |
| 343 | D-WP(C)/39802/2026 | STATE OF ODISHA<br>PRANAYA MANJARI MISHRA<br>VS                                        | M.BALAKRISHNA RAO<br>VS        | //<br>//<br>0        |                          |
| 344 | D-WP(C)/39803/2026 | STATE OF ODISHA<br>VELAMURI ARUNA @ ARUNA KUMARI KAMPELLA<br>VS                        | SATRUGHNA DASH (A)<br>VS       | //<br>//<br>0        | AOR20220001212C202600029 |
| 345 | D-WP(C)/39805/2026 | STATE OF ODISHA<br>AJAYA KUMAR JENA<br>VS                                              | JAGADIP SAHOO<br>VS            | //<br>//<br>0        | AOD20250001139C202600025 |
| 346 | D-WP(C)/39806/2026 | HDB FINANCIAL SERVICES LIMITED<br>RAJ KISHORE SAHOO<br>VS                              | LAXMIKANTA MOHANTY<br>VS       | //<br>//<br>0        |                          |
| 347 | D-WP(C)/39807/2026 | STATE OF ODISHA<br>MANAGING COMMITTEE OF BANAKANTHI U.P.(M.E.J. SCHOOR) BALASORE<br>VS | JAGADIP SAHOO, BALASORE<br>VS  | //<br>//<br>0        |                          |
| 348 | D-WP(C)/39808/2026 | STATE OF ODISHA<br>RADHAKANTA DASH<br>VS                                               | AKASH KUMAR PATAJOSHI<br>VS    | //<br>//<br>0        | AOR20220001834C202600036 |
| 349 | D-WP(C)/39810/2026 | THE CHIEF POST MASTER GENERAL<br>SANTOSH KUMAR UPADHYAY<br>VS                          | PRAFULLA CHANDRA ACHARYA<br>VS | //<br>//<br>0        |                          |
| 350 | D-WP(C)/39811/2026 | GOVT. OF INDIA, NEW DELHI<br>CHARULATA ROURAY<br>VS                                    | BHUBANESWAR DASH<br>VS         | //<br>//<br>0        |                          |
| 351 | D-WP(C)/39812/2026 | STATE OF ODISHA<br>MUNIDEI MAJHI<br>VS                                                 | AFRAAZ SUHAIL<br>VS            | //<br>//<br>0        | AOD20240000544C202600028 |
|     |                    | SUB DIVISIONAL LEVEL COMMITTEE                                                         |                                | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                           | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|--------------------------------------------------------------------------------|--------------------------------|----------------------|--------------------------|
| 352 | D-WP(C)/39813/2026 | DR PRAHALLAD MISHRA<br>VS<br>STATE OF ODISHA                                   | Anjan Kumar Biswal<br>VS       | //<br>0<br>//        | AOR20220001328C202600122 |
| 353 | D-WP(C)/39815/2026 | DR PRAHALLAD MISHRA<br>VS<br>STATE OF ODISHA                                   | Anjan Kumar Biswal<br>VS       | //<br>0<br>//        | AOR20220001328C202600121 |
| 354 | D-WP(C)/39817/2026 | MANAGING COMMITTEE OF SANKARNATH SIMANTAPUR, BALASORE<br>VS<br>STATE OF ODISHA | ANUPREESH SINGH<br>VS          | //<br>0<br>//        |                          |
| 355 | D-WP(C)/39818/2026 | ELOM PINUYEL TAKRI<br>VS<br>STATE OF ODISHA                                    | SATYABRATA MOHANTY (1)<br>VS   | //<br>0<br>//        |                          |
| 356 | D-WP(C)/39821/2026 | CHAMPABATI BARIK<br>VS<br>STATE OF ODISHA                                      | DR. JITENDRA KUMAR LENKA<br>VS | //<br>0<br>//        |                          |
| 357 | D-WP(C)/39823/2026 | LALITA KISHOR PANDA<br>VS<br>STATE OF ODISHA                                   | JAYASHREE BISWAL<br>VS         | //<br>0<br>//        |                          |
| 358 | D-WP(C)/39824/2026 | PAMI SINGH<br>VS<br>STATE OF ODISHA                                            | SUDHIR KUMAR MALLICK<br>VS     | //<br>0<br>//        |                          |
| 359 | D-WP(C)/39827/2026 | LAXMIDHAR BISWAL<br>VS<br>STATE OF ODISHA                                      | SAMARENDRA BAHADUR<br>VS       | //<br>0<br>//        |                          |
| 360 | D-WP(C)/39828/2026 | ARUN KUMAR DAS<br>VS<br>STATE OF ODISHA                                        | JAYASHREE BISWAL<br>VS         | //<br>0<br>//        |                          |
| 361 | D-WP(C)/39829/2026 | RASMIRANI PANDA<br>VS<br>STATE OF ODISHA                                       | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//        |                          |
| 362 | D-WP(C)/39830/2026 | NIRANJAN BISWAL<br>VS<br>STATE OF ODISHA                                       | KUNAL KUMAR SWAIN<br>VS        | //<br>0<br>//        |                          |
| 363 | D-WP(C)/39831/2026 | ANAPURNA BARIK                                                                 | NITYABRATA BEHURIA             | //                   |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                             | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------------------|-------------------------|----------------------|--------------------------|
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 364 | D-WP(C)/39832/2026 | MANAGING COMMITTEE OF BHIMA CHARAN U.P.(MAYASCHHOL, BALASORE     | MAYASCHHOL, BALASORE    | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 365 | D-WP(C)/39834/2026 | SARASWATI DEVI PARIWAL                                           | SABYASACHI MISHRA       | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | COLLECTOR CUM CHAIRMAN, REGIONAL TRANSPORT AUTHORITY, MAYURBHANJ |                         | //                   |                          |
| 366 | D-WP(C)/39835/2026 | MAA KHILAMUNDA SELF HELP GROUP, NAYAGARH                         | HANGRAM JENA            | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 367 | D-WP(C)/39836/2026 | SHANTILATA MOHANTY                                               | SANJIB KUMAR BHANJADEO  | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 368 | D-WP(C)/39837/2026 | VIKASH KUMAR SAHA                                                | GYANA RANJAN MAHAPATRA  | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 369 | D-WP(C)/39838/2026 | PRABINA KUMAR NAYAK                                              | MANISHA AGARWAL         | //                   | AOR20260000209C202600003 |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | SUPERINTENDENT, CGST AND CENTRAL EXCISE, DHENKANAL RANGE         |                         | //                   |                          |
| 370 | D-WP(C)/39839/2026 | M/S.BHABANI SECURITY AGENCIES, BHADRAK                           | CHITTA RANJAN PATTNAIK  | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 371 | D-WP(C)/39841/2026 | JITENDRA KUMAR JOSHI                                             | PRADEEP KUMAR MAHAPATRA | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 372 | D-WP(C)/39843/2026 | PRAKASH CHANDRA SAHOO                                            | ALOK KUMAR PANDA        | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 373 | D-WP(C)/39845/2026 | BIRANCHI NARAYAN PARIDA                                          | PRADEEP KUMAR MAHAPATRA | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |
|     |                    | STATE OF ODISHA                                                  |                         | //                   |                          |
| 374 | D-WP(C)/39847/2026 | SABITRI BISWAL                                                   | SIBA PRASAD PATRA       | //                   |                          |
|     |                    | VS                                                               | VS                      | 0                    |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------|-------------------------|----------------------|-------------|
|     |                    | MAHANADI COALFIELDS LTD.,SAMBALPUR     |                         | //                   |             |
| 375 | D-WP(C)/39848/2026 | KAILASH CHANDRA SINGH                  | ALOK KUMAR PANDA        | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 376 | D-WP(C)/39852/2026 | NIMAIN CHARAN PRUSTY                   | MONOMOY BASU            | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | UNION OF INDIA                         |                         | //                   |             |
| 377 | D-WP(C)/39853/2026 | DIPTYMAYEE MOHANTY                     | JAGABANDHU SAHU         | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 378 | D-WP(C)/39855/2026 | JHADESWAR JENA                         | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 379 | D-WP(C)/39857/2026 | DAITARI SAHOO                          | BASANTA KUMAR BARIK     | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 380 | D-WP(C)/39858/2026 | SADHURAM SAHU                          | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 381 | D-WP(C)/39859/2026 | PARSURAM BEHERA                        | ABINASH ROUTRAY         | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 382 | D-WP(C)/39860/2026 | SK.MOHAMMED ALI ZINNA                  | PRIYA RANJAN MISHRA     | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE INFORMATION COMMISSIONER, KHURDA |                         | //                   |             |
| 383 | D-WP(C)/39861/2026 | BASANTA SAHOO                          | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |
| 384 | D-WP(C)/39862/2026 | SK.MOHAMMED ALI ZINNA                  | PRIYA RANJAN MISHRA     | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE INFORMATION COMMISSIONER, KHURDA |                         | //                   |             |
| 385 | D-WP(C)/39863/2026 | PRAFULLA KUMAR SIAL                    | PRADEEP KUMAR MAHAPATRA | //                   |             |
|     |                    | VS                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                        |                         | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                            | COUNSEL OF PETNR./APPEL       | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------------------------------------------------------|-------------------------------|----------------------|-------------|
| 386 | D-WP(C)/39864/2026 | SANJAYA KUMAR DAS<br>VS<br>STATE OF ODISHA                                                      | MANORANJAN NAYAK<br>VS        | //<br>0<br>//        |             |
| 387 | D-WP(C)/39865/2026 | SK.MOHAMMED ALI ZINNA<br>VS<br>STATE INFORMATION COMMISSIONER, KHURDA                           | PRIYA RANJAN MISHRA<br>VS     | //<br>0<br>//        |             |
| 388 | D-WP(C)/39866/2026 | JAYANTA KUMAR SAMAL<br>VS<br>STATE OF ODISHA                                                    | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 389 | D-WP(C)/39868/2026 | BISWANATH MOHARANA<br>VS<br>STATE OF ODISHA                                                     | MANORANJAN NAYAK<br>VS        | //<br>0<br>//        |             |
| 390 | D-WP(C)/39869/2026 | RAMESH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                                                  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 391 | D-WP(C)/39870/2026 | RAGHUNATHA MAHAPATRA<br>VS<br>STATE OF ODISHA                                                   | MANORANJAN NAYAK<br>VS        | //<br>0<br>//        |             |
| 392 | D-WP(C)/39871/2026 | ODYSSEY ADVANCED TELEMATIES SYSTEMS (OAT) PRIVATE LIMITED<br>VS<br>GAIL (INDIA) LTD., NEW DELHI | MANORANJAN NAYAK<br>VS        | //<br>0<br>//        |             |
| 393 | D-WP(C)/39872/2026 | RABINDRA KUMAR PRUSTY<br>VS<br>STATE OF ODISHA                                                  | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 394 | D-WP(C)/39874/2026 | RASHIREKHA ROY<br>VS<br>STATE OF ODISHA                                                         | MANORANJAN NAYAK<br>VS        | //<br>0<br>//        |             |
| 395 | D-WP(C)/39875/2026 | BISWANATH PANI<br>VS<br>STATE OF ODISHA                                                         | PRADEEP KUMAR MAHAPATRA<br>VS | //<br>0<br>//        |             |
| 396 | D-WP(C)/39876/2026 | GANGARAM BUDEK<br>VS<br>STATE OF ODISHA                                                         | ASHUTOSH KUANR<br>VS          | //<br>0<br>//        |             |
| 397 | D-WP(C)/39877/2026 | JAYA JAGADISH PADHY                                                                             | MANOJA KUMAR KHUNTIA          | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|-------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 398 | D-WP(C)/39878/2026 | SABITA MUNDA                                    | RAKESH BEHERA           | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 399 | D-WP(C)/39879/2026 | TRILOCHAN SETHI                                 | SAMIR KUMAR MISHRA      | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 400 | D-WP(C)/39880/2026 | RACHANA NAHAK                                   | PRAVAT KUMAR MOHANTY    | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | SWAGAT KUMAR DAS                                |                         | //                   |             |
| 401 | D-WP(C)/39881/2026 | BIBHUTI CHARAN MOHANTY                          | DIPTI RANJAN MOHAPATRA  | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 402 | D-WP(C)/39882/2026 | JAYANTA BARAL                                   | MANOJA KUMAR KHUNTIA    | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 403 | D-WP(C)/39883/2026 | DURGA PRASAD SAMAL                              | OM SWARUP               | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | GOURI KUMARI SAHU                               |                         | //                   |             |
| 404 | D-WP(C)/39884/2026 | LADUBABA SELF HELP GROUP, NARENDRAPUR, NAYAGRAM | SANGRAM JENA            | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 405 | D-WP(C)/39886/2026 | MAA NARAYANI SELF HELP GROUP, ITAMATI, NAYAGRAM | SANGRAM JENA            | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 406 | D-WP(C)/39887/2026 | BARUN KUMAR PANDA                               | SANGRAM JENA            | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 407 | D-WP(C)/39888/2026 | BIKRAM KESHARI JAGATY                           | MANOJA KUMAR KHUNTIA    | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                 |                         | //                   |             |
| 408 | D-WP(C)/39889/2026 | SWAPANA KUMARI PANDA                            | SANGRAM JENA            | //                   |             |
|     |                    | VS                                              | VS                      | 0                    |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL  | PS/ LOWER COURT CASE | E-Filing No              |
|-----|--------------------|------------------------------------------------------|--------------------------|----------------------|--------------------------|
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 409 | D-WP(C)/39890/2026 | MAA MANGALA SELF HELP GROUP, BHATASAH, NAYAGRAM JENA | SANGRAM JENA             | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 410 | D-WP(C)/39892/2026 | RAJENDRA KUMAR DALAI                                 | DWARIKA PRASAD MOHANTY   | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | TAHASILDAR ANANDPUR                                  |                          | //                   |                          |
| 411 | D-WP(C)/39893/2026 | RAJKISHORE BARIK                                     | JAYADEBA BEHERA          | //                   | AOD20240000366C202600134 |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 412 | D-WP(C)/39894/2026 | NATACHANDI SELF HELP GROUP, BIRUDA, NAYAGRAM JENA    | SANGRAM JENA             | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 413 | D-WP(C)/39896/2026 | SANJEEB KUMAR HOTA                                   | SANGRAM JENA             | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 414 | D-WP(C)/39897/2026 | UNION OF INDIA                                       | GOPAL KRISHNA NAYAK      | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | KALINDI CHARAN MOHAPATRA                             |                          | //                   |                          |
| 415 | D-WP(C)/39898/2026 | MANAS RANJAN DEHURI                                  | PRASANTA KUMAR SATAPATHY | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 416 | D-WP(C)/39899/2026 | MAA MANGALA SELF HELP GROUP, ITAMATI, NAYAGRAM JENA  | SANGRAM JENA             | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 417 | D-WP(C)/39900/2026 | PUJA PRIYANSHI JENA                                  | KEDAR SANKAR SAHU        | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 418 | D-WP(C)/39901/2026 | CHIRANJIBI SAHOO                                     | JANAKI KANTA MAHAPATRA   | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |
| 419 | D-WP(C)/39903/2026 | MAHENDRA PRASAD SWAIN                                | SATYABRATA SATAPATHY     | //                   |                          |
|     |                    | VS                                                   | VS                       | 0                    |                          |
|     |                    | STATE OF ODISHA                                      |                          | //                   |                          |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                             | COUNSEL OF PETNR./APPEL                            | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------------------------------------|----------------------------------------------------|----------------------|-------------|
| 420 | D-WP(C)/39904/2026 | MAA BHUYANI SELF HELP GROUP, RAGHUNATHPUR, BANGRAM JENA<br>VS<br>STATE OF ODISHA | BANGRAM JENA<br>VS<br>TUSAR KUMAR MISHRA           | //<br>0<br>//        |             |
| 421 | D-WP(C)/39907/2026 | BIPIN BIHARI PRADHAN<br>VS<br>GOVT OF ODISHA                                     | TUSAR KUMAR MISHRA<br>VS<br>PRAJIT KUMAR PRADHAN   | //<br>0<br>//        |             |
| 422 | D-WP(C)/39909/2026 | ANIL KUMAR NAIK<br>VS<br>STATE OF ODISHA                                         | PRAJIT KUMAR PRADHAN<br>VS<br>SATYABRATA SATAPATHY | //<br>0<br>//        |             |
| 423 | D-WP(C)/39911/2026 | UMESH CHANDRA BHOI<br>VS<br>STATE OF ODISHA                                      | SATYABRATA SATAPATHY<br>VS<br>SATYABRATA SATAPATHY | //<br>0<br>//        |             |
| 424 | D-WP(C)/39914/2026 | ABHAYA KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA                                  | SATYABRATA SATAPATHY<br>VS<br>BHUBANANDA NAYAK     | //<br>0<br>//        |             |
| 425 | D-WP(C)/39915/2026 | REGIONAL PROVIDENT FUND COMMISSIONER, KHURDA<br>VS<br>PRASANA KUMAR UDGATA       | BHUBANANDA NAYAK<br>VS<br>BANGRAM JENA             | //<br>0<br>//        |             |
| 426 | D-WP(C)/39916/2026 | MAA LAXMI SELF HELP GROUP, GAMEI, NAYAGAR<br>VS<br>STATE OF ODISHA               | BANGRAM JENA<br>VS<br>MANOJ KUMAR MOHANTY          | //<br>0<br>//        |             |
| 427 | D-WP(C)/39917/2026 | DHANIRAM JAGAT<br>VS<br>STATE OF ODISHA                                          | MANOJ KUMAR MOHANTY<br>VS<br>SATYABRATA SATAPATHY  | //<br>0<br>//        |             |
| 428 | D-WP(C)/39918/2026 | SANKARSAN SAHOO<br>VS<br>STATE OF ODISHA                                         | SATYABRATA SATAPATHY<br>VS<br>SATYABRATA SATAPATHY | //<br>0<br>//        |             |
| 429 | D-WP(C)/39919/2026 | BHAGIRATHI SINGH<br>VS<br>STATE OF ODISHA                                        | SATYABRATA SATAPATHY<br>VS<br>BANAMALI SAHOO       | //<br>0<br>//        |             |
| 430 | D-WP(C)/39920/2026 | SAROJINI JENA<br>VS<br>COMMISSIONER, CONSOLIDATION, ODISHA, BHUBANESWAR          | BANAMALI SAHOO<br>VS<br>BANGRAM JENA               | //<br>0<br>//        |             |
| 431 | D-WP(C)/39921/2026 | MAA BIMALA SELF HELP GROUP, ASURADHIPA, NAYAGAR                                  | BANGRAM JENA                                       | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                               | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 432 | D-WP(C)/39922/2026 | PADMANAV DAS                                       | SATYABRATA SATAPATHY    | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 433 | D-WP(C)/39923/2026 | PREMANSU CHAND                                     | BASUDEV PUJARI          | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 434 | D-WP(C)/39927/2026 | NIBEDITA DAS                                       | PRASANTA KUMAR JENA     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 435 | D-WP(C)/39928/2026 | RADHAKRUSHNA SELF HELP GROUP, MAGARBANDH, NALGANDA | SHANGHAI                | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 436 | D-WP(C)/39929/2026 | LINGARAJ SABAR                                     | MANOJ KUMAR MOHANTY     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 437 | D-WP(C)/39930/2026 | PRABESH JAYASINGH                                  | DEEPAK RANJAN SUNDARAY  | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 438 | D-WP(C)/39931/2026 | CHINMAYEE PANDA                                    | PRASANTA KUMAR JENA     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 439 | D-WP(C)/39932/2026 | RADHA SWAMI SELF HELP GROUP, CHADAPALLI, NALGANDA  | PRASANTA KUMAR JENA     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 440 | D-WP(C)/39933/2026 | SASMITA NAYAK                                      | PRASANTA KUMAR JENA     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 441 | D-WP(C)/39934/2026 | NIBEDITA DALEI                                     | LAXMIKANTA MOHANTY      | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                    |                         | //                   |             |
| 442 | D-WP(C)/39936/2026 | HEMAKANTI BAG                                      | MANOJ KUMAR MOHANTY     | //                   |             |
|     |                    | VS                                                 | VS                      | 0                    |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                   | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|--------------------------------------------------------|-------------------------|----------------------|-------------|
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 443 | D-WP(C)/39937/2026 | MAA MANGALA SELF HELP GROUP, LATHIPADA, NAXALGRAM JENA |                         | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 444 | D-WP(C)/39938/2026 | SANJAYA KUMAR PADHY                                    | SANTOSH KUMAR MAHANTY   | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 445 | D-WP(C)/39940/2026 | ROHIT KUMAR SUNANI                                     | MANOJ KUMAR MOHANTY     | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 446 | D-WP(C)/39941/2026 | JAYARAM SETHY                                          | GYANA RANJAN SETHI      | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 447 | D-WP(C)/39943/2026 | PANCHANAN MANDAL                                       | GYANA RANJAN SETHI      | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 448 | D-WP(C)/39944/2026 | NIASA BEHERA                                           | KSHIROD KUMAR ROUT      | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 449 | D-WP(C)/39948/2026 | ISWAR SOREN                                            | NIRANJAN LENKA          | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 450 | D-WP(C)/39949/2026 | GUPTESWAR MAHILA SANGHA, MISSION SHAKTI GROUP, SAKSHI  |                         | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 451 | D-WP(C)/39952/2026 | GOPINATH SETHY                                         | PITAMBAR PANDA          | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 452 | D-WP(C)/39953/2026 | NRUSINGHA CHARAN RATH                                  | SAROJA KANTA SAMAL      | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |
| 453 | D-WP(C)/39956/2026 | SIBASIS SAHU                                           | SOUMYAKANTA MAHAPATRA   | //                   |             |
|     |                    | VS                                                     | VS                      | 0                    |             |
|     |                    | STATE OF ODISHA                                        |                         | //                   |             |

# ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                                         | COUNSEL OF PETNR./APPEL        | PS/ LOWER COURT CASE | E-Filing No |
|-----|--------------------|----------------------------------------------------------------------------------------------|--------------------------------|----------------------|-------------|
| 454 | D-WP(C)/39957/2026 | ARUN KUMAR MOHALIKI<br>VS<br>STATE OF ODISHA                                                 | PITAMBAR PANDA<br>VS           | //<br>0<br>//        |             |
| 455 | D-WP(C)/39958/2026 | SUDHARKAR DAS<br>VS<br>STATE OF ODISHA                                                       | SAROJA KANTA SAMAL<br>VS       | //<br>0<br>//        |             |
| 456 | D-WP(C)/39961/2026 | SUJIT KUMAR SWAIN<br>VS<br>STATE OF ODISHA                                                   | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//        |             |
| 457 | D-WP(C)/39962/2026 | ALLAPA GANAPATI RAO @ A.GANAPATI RAO<br>VS<br>STATE OF ODISHA                                | SOUMYAKANTA MAHAPATRA<br>VS    | //<br>0<br>//        |             |
| 458 | D-WP(C)/39964/2026 | PRASANTA KUMAR CHOUDHURY<br>VS<br>STATE OF ODISHA                                            | RABI NARAYAN MISHRA - 2<br>VS  | //<br>0<br>//        |             |
| 459 | D-WP(C)/39965/2026 | ABHISEKH PATTNAYAK<br>VS<br>STATE OF ODISHA                                                  | BRAJA MOHAN SARANGI<br>VS      | //<br>0<br>//        |             |
| 460 | D-WP(C)/39966/2026 | SUBHENDU KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                                              | PRAFULLA KUMAR MOHAPATRA<br>VS | //<br>0<br>//        |             |
| 461 | D-WP(C)/39967/2026 | BODEPU SONIA @ B.SONIA<br>VS<br>STATE OF ODISHA                                              | SOUMYAKANTA MAHAPATRA<br>VS    | //<br>0<br>//        |             |
| 462 | D-WP(C)/39968/2026 | MADHU SHARMA<br>VS<br>SECRETARY, ODISHA STATE CONSUMER DIPUTES REDRESSAL COMMISSION, CUTTACK | ASIT KUMAR CHAUDHURY<br>VS     | //<br>0<br>//        |             |
| 463 | D-WP(C)/39970/2026 | MAHESWAR PANDA<br>VS<br>STATE OF ODISHA                                                      | CHANDAN KUMAR SAHOO<br>VS      | //<br>0<br>//        |             |
| 464 | D-WP(C)/39972/2026 | RADHA MOHAN PANIGRAHI<br>VS<br>STATE OF ODISHA                                               | SOUMYAKANTA MAHAPATRA<br>VS    | //<br>0<br>//        |             |
| 465 | D-WP(C)/39974/2026 | SUNIL KUMAR MISHRA                                                                           | CHANDAN KUMAR SAHOO            | //                   |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                        | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE          | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------------------------|-------------------------|-------------------------------|--------------------------|
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 466 | D-WP(C)/39975/2026  | MAA BADHAMBHA PANI PANCHAYAT, BHADRAK                                       | ADITYA SINGH MOHANTY    | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | COMMISSIONER, CT AND GST ODISHA, CUTTACK                                    |                         | //                            |                          |
| 467 | D-WP(C)/39979/2026  | NARENDRA KUMAR BISWAL                                                       | CHANDAN KUMAR SAHOO     | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 468 | D-WP(C)/39980/2026  | SANTOSH KUMAR MOHAPATRO                                                     | SOUMYAKANTA MAHAPATRA   | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 469 | D-WP(C)/39982/2026  | M/S.KHUSHI CONSTRUCTION AND SUPPLIER, RAYASANDIPUR                          | SANTOSH KUMAR MISHRA    | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, BHUBANESWAR |                         |                               |                          |
| 470 | D-WP(C)/39983/2026  | BASANTI DEI                                                                 | NIRANJAN NAYAK          | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 471 | D-WP(C)/39985/2026  | TUSHAR KANTA PATTNAIK                                                       | NIRANJAN NAYAK          | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 472 | D-WP(C)/39987/2026  | KRISHNA CHANDRA BEHERA                                                      | GOURI MOHAN RATH        | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 473 | D-WP(C)/39988/2026  | AKHYAYA KUMAR SAHU                                                          | SOUMYAKANTA MAHAPATRA   | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 474 | D-WP(C)/39989/2026  | BHOBANI NAYAK                                                               | NIRANJAN NAYAK          | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 475 | D-WP(C)/39992/2026  | HRUSIKESH MOHAPATRA                                                         | SOUMYAKANTA MAHAPATRA   | //                            |                          |
|     |                     | VS                                                                          | VS                      | 0                             |                          |
|     |                     | STATE OF ODISHA                                                             |                         | //                            |                          |
| 476 | D-ABLAPL/25581/2026 | AMITA SWAIN                                                                 | SUBASH CHANDRA BEHERA   | SAMBALPUR VIGILANCE /77 /2019 | AOR20250000622C202600009 |
|     |                     | VS                                                                          | VS                      | 0                             |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                                 | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                     | E-Filing No              |
|-----|---------------------|--------------------------------------------------------------------------------------|------------------------------|------------------------------------------|--------------------------|
| 477 | D-ABLAPL/25594/2026 | STATE OF ODISHA<br>SUKANTA PRADHAN @ TUTU PRADHAN<br>VS                              | PRATAP KUMAR NAYAK<br>VS     | //<br>MAHILA P.S.(BBSR) /253 /2026<br>() |                          |
| 478 | D-ABLAPL/25597/2026 | STATE OF ODISHA<br>G.KIRAN @ GEMBALI KIRAN<br>VS                                     | DIGAMBAR SETHI<br>VS         | //<br>BANDHUGOAN /64 /2026<br>()         |                          |
| 479 | D-ABLAPL/25598/2026 | STATE OF ODISHA<br>SESHA MOHAPATRA @ SESHADIVA MOHAPATRA @ SESHADIVA MOHAPATRA<br>VS | PRASAD KUMAR MISHRA<br>VS    | //<br>JHARSUGUDA SADAR /332 /2024<br>()  |                          |
| 480 | D-ABLAPL/25599/2026 | STATE OF ODISHA<br>LIPU NAIK@RAKESH MALLIK<br>VS                                     | PRASANNA KUMAR MISHRA<br>VS  | //<br>TUMUSINGA /136 /2026<br>()         | AOD2026000093C202600055  |
| 481 | D-ABLAPL/25600/2026 | STATE OF ODISHA<br>SANGITA BARIK<br>VS                                               | PRAFULLA KUMAR BISWAL<br>VS  | //<br>AUL /306 /2026<br>()               |                          |
| 482 | D-ABLAPL/25605/2026 | STATE OF ODISHA<br>SURESH CHANDRA BEHERA<br>VS                                       | ASHOK KUMAR SAHOO<br>VS      | //<br>MARSHAGHAI /263 /2020<br>()        | AOD20240000557C202600099 |
| 483 | D-ABLAPL/25606/2026 | STATE OF ODISHA<br>RASHMI RANJAN BEHERA<br>VS                                        | DIGAMBARA MISHRA<br>VS       | //<br>TUSRA /142 /2026<br>()             |                          |
| 484 | D-ABLAPL/25609/2026 | STATE OF ODISHA<br>TRUPTIMAYEE BEHERA<br>VS                                          | AJIT CHANDRA MOHAPATRA<br>VS | //<br>SALIPUR /408 /2026<br>()           | AOR20220001563C202600046 |
| 485 | D-ABLAPL/25611/2026 | STATE OF ODISHA<br>SHYAMSUNDAR CHINCHANI<br>VS                                       | SOUBHAGYA KUMAR DASH<br>VS   | //<br>GARABANDHA /63 /2026<br>()         | AOR20220001631C202600237 |
| 486 | D-ABLAPL/25613/2026 | STATE OF ODISHA<br>JITENDRA KUMAR SATAPATHY<br>VS                                    | JANMEJAYA KATIKIA<br>VS      | //<br>DHENKANAL SADAR /519 /2025<br>()   |                          |
| 487 | D-ABLAPL/25614/2026 | STATE OF ODISHA<br>BALU@SOLIMAN KARADO@SOLEMAN KARADA<br>VS                          | SOUBHAGYA KUMAR DASH<br>VS   | //<br>GARABANDHA /63 /2026<br>()         | AOR20220001631C202600236 |
|     |                     | STATE OF ODISHA                                                                      |                              | //                                       |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                 | COUNSEL OF PETNR./APPEL                 | PS/ LOWER COURT CASE                 | E-Filing No |
|-----|---------------------|------------------------------------------------------|-----------------------------------------|--------------------------------------|-------------|
| 488 | D-ABLAPL/25623/2026 | BIKASH KUMAR MALLICK<br>VS<br>STATE OF ODISHA        | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 489 | D-ABLAPL/25624/2026 | SUSANTA KU. BISHOYI @ PINTU<br>VS<br>STATE OF ODISHA | BICHITRA NARAYANA SATAPATHY<br>VS       | PARADEEP MODEL /187 /2026<br>0<br>// |             |
| 490 | D-ABLAPL/25625/2026 | SILINA KERKETA<br>VS<br>STATE OF ODISHA              | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 491 | D-ABLAPL/25626/2026 | HURSHIKESH PRADHAN<br>VS<br>STATE OF ODISHA          | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 492 | D-ABLAPL/25628/2026 | BHIKARI CHARAN MALLICK<br>VS<br>STATE OF ODISHA      | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 493 | D-ABLAPL/25629/2026 | SURENDRA NATH BEHERA<br>VS<br>STATE OF ODISHA        | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 494 | D-ABLAPL/25630/2026 | BIBEK DEEP<br>VS<br>STATE OF ODISHA                  | UMAKANTA BARIK<br>VS                    | UMERKOTE /292 /2026<br>0<br>//       |             |
| 495 | D-ABLAPL/25631/2026 | PITAMBER BEHERA<br>VS<br>STATE OF ODISHA             | BYOMAKESH TRIPATHY<br>VS                | / /0<br>0<br>//                      |             |
| 496 | D-ABLAPL/25632/2026 | MANOJ PATRA<br>VS<br>STATE OF ODISHA                 | ANAM CHARAN PANDA<br>VS                 | PATNAGARH /198 /2026<br>0<br>//      |             |
| 497 | D-ABLAPL/25633/2026 | SUSHANTA KUMAR BEHERA<br>VS<br>STATE OF ODISHA       | KISHORE CHANDRA RAJGURU MOHAPATRA<br>VS | NAYAGARH SADAR /148 /2026<br>0<br>// |             |
| 498 | D-ABLAPL/25640/2026 | SK IMRAN @ SK ABDUL KARIM<br>VS<br>STATE OF ODISHA   | ARIJEET MISHRA<br>VS                    | BRAMHA BARADA /189 /2024<br>0<br>//  |             |
| 499 | D-ABLAPL/25642/2026 | LAXMIDHAR KHILLO                                     | ARIJEET MISHRA                          | MACHHKUND /102 /2026                 |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL            | COUNSEL OF PETNR./APPEL | PS/ LOWER COURT CASE     | E-Filing No |
|-----|---------------------|---------------------------------|-------------------------|--------------------------|-------------|
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 500 | D-ABLAPL/25643/2026 | RABI RANA @ TULA RANA           | ARIJEET MISHRA          | B.SINGHPUR /116 /2025    |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 501 | D-ABLAPL/25644/2026 | CHINMAYA PARIDA                 | ARIJEET MISHRA          | ASTARANGA /69 /2023      |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 502 | D-ABLAPL/25645/2026 | AGASTI PRADHAN                  | ARIJEET MISHRA          | / /0                     |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 503 | D-ABLAPL/25646/2026 | SUKANT @ SUSANT BISWAL          | ARIJEET MISHRA          | NIKIRAI /395 /2025       |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 504 | D-ABLAPL/25647/2026 | MIRZA SUFIAN BAIG @ SUFIAN BAIG | ARIJEET MISHRA          | PANIKOILI /304 /2026     |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 505 | D-ABLAPL/25651/2026 | KANHU CHARAN NAYAK @ NAIK       | BIKASH KARNA            | BOUDH /349 /2026         |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 506 | D-ABLAPL/25664/2026 | JATINDRA KUMAR JENA             | ASIT KUMAR JENA         | BADACHANA /277 /2026     |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 507 | D-ABLAPL/25665/2026 | JATINDRA KUMAR JENA             | ASIT KUMAR JENA         | BADACHANA /279 /2026     |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 508 | D-ABLAPL/25667/2026 | ADIL KUMAR JENA                 | BISWAJIT PASAYAT        | CUTTACK SADAR /528 /2026 |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 509 | D-ABLAPL/25670/2026 | NIKHIL @ KRISHNARJUN SAHU       | BIJAYA KUMAR RAGADA     | ATTABIRA /211 /2026      |             |
|     |                     | VS                              | VS                      | ()                       |             |
|     |                     | STATE OF ODISHA                 |                         | //                       |             |
| 510 | D-ABLAPL/25671/2026 | DAMBARU @ DAMBRU DAS            | SAROJ KUMAR PADHI       | PIPLI /213 /2019         |             |
|     |                     | VS                              | VS                      | ()                       |             |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                                    | COUNSEL OF PETNR./APPEL   | PS/ LOWER COURT CASE                         | E-Filing No              |
|-----|---------------------|-------------------------------------------------------------------------|---------------------------|----------------------------------------------|--------------------------|
| 511 | D-ABLAPL/25678/2026 | STATE OF ODISHA<br>SUBASH CHANDRA MOHAPATRA<br>VS                       | SURYAKANTA DWIBEDI<br>VS  | //<br>K.BALANG /48 /2026<br>()               |                          |
| 512 | D-ABLAPL/25682/2026 | STATE OF ODISHA<br>DABIDA NAYAK @ DABID NAYAK<br>VS                     | SURYAKANTA DWIBEDI<br>VS  | //<br>BELAGARH /74 /2026<br>()               |                          |
| 513 | D-ABLAPL/25685/2026 | STATE OF ODISHA<br>SUDHIR KUMAR BEHERA<br>VS                            | SURYAKANTA DWIBEDI<br>VS  | //<br>KISHORENAGAR (ANUGUL) /143 /2021<br>() |                          |
| 514 | D-ABLAPL/25687/2026 | STATE OF ODISHA<br>SANTU JENA @ SANTOSH KUMAR JENA<br>VS                | ANIRUDHA DAS<br>VS        | //<br>BALIAPANDA /201 /2026<br>()            |                          |
| 515 | D-ABLAPL/25689/2026 | STATE OF ODISHA<br>ASHUTOSH BEHERA<br>VS                                | BIPLABA P.B. BAHALI<br>VS | //<br>INFOCITY PS /758 /2026<br>()           |                          |
| 516 | D-ABLAPL/25690/2026 | STATE OF ODISHA<br>SUBAL BEHERA<br>VS                                   | ROHIT RANJAN RAY<br>VS    | //<br>/ /0<br>()                             |                          |
| 517 | D-ABLAPL/25694/2026 | STATE OF ODISHA<br>BEGUM SARIFA KHATUN<br>VS                            | DALIRANI BEHURAY<br>VS    | //<br>ANANTPUR /173 /2026<br>()              |                          |
| 518 | D-ABLAPL/25695/2026 | STATE OF ODISHA<br>NIBARAN PRADHAN<br>VS                                | BIKRAM KESHARI RAJ<br>VS  | //<br>BANKI /432 /2026<br>()                 |                          |
| 519 | D-ABLAPL/25698/2026 | STATE OF ODISHA<br>SK. SIRAJUDDIN @ SIRAJUDIN @ SK. SARAJUDIN<br>VS     | AMLAN MOHANTY<br>VS       | //<br>DHUSURI /326 /2026<br>()               |                          |
| 520 | D-ABLAPL/25701/2026 | STATE OF ODISHA<br>KALIA @ SAROJKANTA SAHANI<br>VS                      | SURYA PRATAP DEO<br>VS    | //<br>/ /0<br>()                             |                          |
| 521 | D-ABLAPL/25705/2026 | STATE OF ODISHA<br>MANGULU@MANGALU@MANOJ SWAIN<br>VS<br>STATE OF ODISHA | ALOK KUMAR PANDA<br>VS    | //<br>HINJILI /530 /2026<br>()<br>//         | AOD20240000536C202600043 |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                      | COUNSEL OF PETNR./APPEL     | PS/ LOWER COURT CASE                  | E-Filing No              |
|-----|---------------------|-----------------------------------------------------------|-----------------------------|---------------------------------------|--------------------------|
| 522 | D-ABLAPL/25714/2026 | RAJENDRA PANI<br>VS<br>STATE OF ODISHA                    | SUKANTA KUMAR NAYAK<br>VS   | / /0<br>()<br>//                      |                          |
| 523 | D-ABLAPL/25716/2026 | SANDHYARANI MOHALIK<br>VS<br>STATE OF ODISHA              | BISWORANJAN SWAIN<br>VS     | BASUDEVPUR /454 /2026<br>()<br>//     |                          |
| 524 | D-ABLAPL/25718/2026 | VIKI DAS @ BIKI DAS<br>VS<br>STATE OF ODISHA              | BISWORANJAN SWAIN<br>VS     | JHIRPANI P.S. /150 /2026<br>()<br>//  |                          |
| 525 | D-ABLAPL/25720/2026 | MD SARBAR KHAN<br>VS<br>STATE OF ODISHA                   | SIDHARTHA DAS<br>VS         | BAMBARI /194 /2026<br>()<br>//        |                          |
| 526 | D-ABLAPL/25728/2026 | RAMESH CHANDRA DEEP<br>VS<br>STATE OF ODISHA(VIG.)        | PREETISH SAHU<br>VS         | / /0<br>()<br>//                      |                          |
| 527 | D-ABLAPL/25729/2026 | RABINDRA HARIJAN @ AKASH HARIJAN<br>VS<br>STATE OF ODISHA | MANGU NANDY<br>VS           | MATHILI /129 /2026<br>()<br>//        |                          |
| 528 | D-ABLAPL/25731/2026 | BELAL KHAN @ BELE KHAN<br>VS<br>STATE OF ODISHA           | AMULYA RATNA PANDA<br>VS    | JAJPUR SADAR /269 /2026<br>()<br>//   |                          |
| 529 | D-ABLAPL/25733/2026 | BIBHUTI KHILLA @ BIBHUTI KHILLO<br>VS<br>STATE OF ODISHA  | MANGU NANDY<br>VS           | NANDAPUR /29 /2026<br>()<br>//        |                          |
| 530 | D-ABLAPL/25744/2026 | BHABANI SHANKAR DAS<br>VS<br>STATE OF ODISHA              | MANAS KUMAR CHAND<br>VS     | / /0<br>()<br>//                      |                          |
| 531 | D-ABLAPL/25748/2026 | ASHOK KUMAR PARIDA<br>VS<br>STATE OF ODISHA               | SWAGATA LAXMI SINHA<br>VS   | TANGI (KHURDA) /295 /2026<br>()<br>// |                          |
| 532 | D-ABLAPL/25750/2026 | ANANTA BEHERA<br>VS<br>STATE OF ODISHA                    | SANTOSH KUMAR MAHANTY<br>VS | PURUSHOTTAMPUR /163 /2026<br>()<br>// | AOD20240000242C202600222 |
| 533 | D-ABLAPL/25751/2026 | ANJANA PUHAN                                              | BISWORANJAN SWAIN           | NAIKANI-DIHI /219 /2026               |                          |

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/08/2026

| SL  | FILING NO/CASE NO   | NAME OF PETNR./APPEL                                          | COUNSEL OF PETNR./APPEL      | PS/ LOWER COURT CASE                   | E-Filing No              |
|-----|---------------------|---------------------------------------------------------------|------------------------------|----------------------------------------|--------------------------|
| 534 | D-ABLAPL/25752/2026 | VS<br>STATE OF ODISHA<br>BINAPANI DAS                         | VS<br>ACHYUTANANDA PATTANAIK | ()<br>//<br>BEGUNIA P.S. /269 /2026    | AOD20240000586C202600242 |
| 535 | D-ABLAPL/25759/2026 | VS<br>STATE OF ODISHA<br>PRIYANKA JALAN @ PRIYANKA JALANI     | VS<br>DURGA PRASAD DHAL      | ()<br>//<br>LAXMISAGAR P.S. /301 /2019 |                          |
| 536 | D-ABLAPL/25764/2026 | VS<br>STATE OF ODISHA<br>SESHA MAHARANA @ SESADEV MAHARANA    | VS<br>SUJIT KUMAR SAHU       | ()<br>//<br>/ /0                       |                          |
| 537 | D-ABLAPL/25766/2026 | VS<br>STATE OF ODISHA<br>SESHA MAHARANA @ SESADEV MAHARANA    | VS<br>SUJIT KUMAR SAHU       | ()<br>//<br>/ /0                       |                          |
| 538 | D-ABLAPL/25770/2026 | VS<br>STATE OF ODISHA<br>BIPIN MAHAKUD @ BIPIN BIHARI MAHAKUD | VS<br>PARTHA SARATHI DAS     | ()<br>//<br>TURUMUNGA /165 /2026       | AOD20240000364C202600207 |
| 539 | D-ABLAPL/25772/2026 | VS<br>STATE OF ODISHA<br>SHUNYABASI BEHERA                    | VS<br>BISWAJIT NAYAK         | ()<br>//<br>BALANGA /157 /2025         |                          |
| 540 | D-ABLAPL/25776/2026 | VS<br>STATE OF ODISHA<br>UTTAR KANHAR                         | VS<br>KULDEEP MOHANTY        | ()<br>//<br>/ /                        | AOD20240000012C202600258 |
| 541 | D-ABLAPL/25777/2026 | VS<br>STATE OF ODISHA<br>PANKAJ KUMAR NATH                    | VS<br>PRASANT KUMAR BARIK    | ()<br>//<br>PURUNABAZAR /192 /2026     |                          |
| 542 | D-ABLAPL/25780/2026 | VS<br>STATE OF ODISHA<br>RABINDRA NATH PASHAYAT               | VS<br>DOLAGOBINDA MOHAPATRA  | ()<br>//<br>/ /                        | AOR20230000065C202600021 |
| 543 | D-ABLAPL/25781/2026 | VS<br>STATE OF ODISHA<br>TAPAN KUMAR SAHU                     | VS<br>PRASANT KUMAR BARIK    | ()<br>//<br>BHADRAK RURAL /526 /2026   |                          |
|     |                     | VS<br>STATE OF ODISHA                                         | VS                           | ()<br>//                               |                          |

# ORISSA HIGH COURT

MISC CASES FILED on :24/08/2026

| SL. NO. | FILING NO<br>CASE NO                  | NAME OF PETNR./APPEL<br>NAME OF O.P./APPEL | COUNSEL FOR PETNR./APPEL<br>COUNSEL FOR O.P. PETNR./APPEL             | E-FILING NO<br>IA NO |
|---------|---------------------------------------|--------------------------------------------|-----------------------------------------------------------------------|----------------------|
| 1       | D-EXP/39942/2026<br>EXP/ /            | DEBASIS JENA<br>MP                         | DEEPAK KUMAR MOHAPATRA                                                | 29/2026              |
| 2       | D-CRP/39776/2026<br>CRP/ /            | ALEXANDAR DAS<br>MP                        | DEBAKANT MOHANTY                                                      | 65/2026              |
| 3       | D-TRPCRL/25603/2026<br>TRPCRL/ /      | SHAILESH NANDAN MISHRA<br>MP               | PRABHU PRASANNA BEHERA                                                | 67/2026              |
| 4       | D-CRLLP/2/2012<br>CRLLP/2/2012        | STATE<br>MP                                | MR.SRIMANTA DAS,SR.S.C.VI                                             | 68/2026              |
| 5       | D-TRPCRL/25658/2026<br>TRPCRL/ /      | SWARAJYA KUMAR NAYAK<br>MP                 | ASHOK KUMAR BEHERA                                                    | 68/2026              |
| 6       | D-JCRLA/18055/2024<br>JCRLA/110/2024  | NITAI MANDAL<br>MP                         | PRADEEP KUMAR DAS, DEBASIS SAHOO                                      | 227/2026             |
| 7       | D-JCRLA/21503/2024<br>JCRLA/123/2024  | RAHUL SHAIKH<br>MP                         | Debidutta Mohapatra, Kuldeep Mohanty, Sushanta Kumar Das, Rinku Nayak | 228/2026             |
| 8       | D-JCRLA/44/2022<br>JCRLA/44/2022      | BUDHIA DAS<br>MP                           | ADV                                                                   | 229/2026             |
| 9       | D-JCRLA/44/2022<br>JCRLA/44/2022      | BUDHIA DAS<br>MP                           | ADV                                                                   | 230/2026             |
| 10      | D-CRLMP/25590/2026<br>CRLMP/ /        | TAPAN KUMAR BARAL<br>MP                    | SURYAKANTA DWIBEDI                                                    | 281/2026             |
| 11      | D-CRLMP/25593/2026<br>CRLMP/ /        | PRASANTA KUMAR NAYAK<br>MP                 | SOUMYA JYOTI BISWAL                                                   | 282/2026             |
| 12      | D-CRLMP/25674/2026<br>CRLMP/ /        | SUBRAT KUMAR SAHOO<br>MP                   | MANAS RANJAN BAUG                                                     | 283/2026             |
| 13      | D-CRLMP/25730/2026<br>CRLMP/ /        | LAXMIPRIYA SWAIN<br>MP                     | AMITAV TRIPATHY                                                       | 284/2026             |
| 14      | D-TRP(C)/39924/2026<br>TRP(C)/ /      | ASUTOSH MISHRA<br>MP                       | SWARUP RANJAN SINGH SAMANT                                            | 289/2026             |
| 15      | D-RPFAM/23833/2025<br>RPFAM/169/2025  | SUDHANSU SEKHAR SAHU<br>MP                 | RAJENDRA NARAYAN ROUT                                                 | 375/2026             |
| 16      | D-RPFAM/38296/2026<br>RPFAM/ /        | BISWABANDITA PARIDA<br>MP                  | MAHESWAR MOHANTY                                                      | 376/2026             |
| 17      | D-RPFAM/5615/2025<br>RPFAM/45/2025    | PRAJNA BEHERA<br>MP                        | SUKANTA KUMAR NAYAK                                                   | 377/2026             |
| 18      | D-LAA/39963/2026<br>LAA/ /            | DHANMATI MUGRI<br>MP                       | BHAGABAN MOHANTY                                                      | 425/2026             |
| 19      | D-MATA/35324/2026<br>MATA/ /          | SIBANANDA SAHU<br>MP                       | ASHOK KUMAR BEHERA                                                    | 450/2026             |
| 20      | D-MATA/33555/2026<br>MATA/250/2026    | RASHMITA TRIPATHY@ NANDA<br>MP             | MANAS KUMAR CHAND                                                     | 451/2026             |
| 21      | D-MATA/33517/2026<br>MATA/246/2026    | JESHIKA DASH<br>MP                         | MAHARSHI MAHAPATRA                                                    | 452/2026             |
| 22      | D-MATA/15546/2026<br>MATA/131/2026    | TRUPTI MISHRA<br>MP                        | PRAVAT KUMAR MOHANTY,D.K.PANDA,C.P.DALAI,S.NANDA                      | 453/2026             |
| 23      | D-MATA/39954/2026<br>MATA/ /          | SUCHARITA SATAPATHY<br>MP                  | UMA CHARAN MISHRA                                                     | 454/2026             |
| 24      | D-CONTC/12191/2026<br>CONTC/ /        | PRABHAKAR BARIK<br>MP                      | BIBHUTI BHUSAN SWAIN                                                  | 574/2026             |
| 25      | D-CONTC/46162/2025<br>CONTC/5402/2025 | ARUNJYOTI SAHOO<br>MP                      | DIGAMBARA MISHRA                                                      | 575/2026             |
| 26      | D-CONTC/17891/2026                    | DHARMENDRA KUMAR BEHERA                    | SWARUP KUMAR PATNAIK                                                  |                      |

|    |                     |                                                                        |                          |           |
|----|---------------------|------------------------------------------------------------------------|--------------------------|-----------|
|    | CONTC/2552/2026     | MP                                                                     |                          | 576/2026  |
| 27 | D-CONTC/51149/2025  | M/S ENVIROCARE INFRASOLUTION PVT. LTD., Bhubaneswar                    |                          |           |
|    | CONTC/6086/2025     | MP                                                                     |                          | 577/2026  |
| 28 | D-CONTC/51149/2025  | M/S ENVIROCARE INFRASOLUTION PVT. LTD., Bhubaneswar                    |                          |           |
|    | CONTC/6086/2025     | MP                                                                     |                          | 578/2026  |
| 29 | D-CONTC/39873/2026  | DR. SOURAV DAS                                                         | SAHASRA JYOTI NANDA      |           |
|    | CONTC/ /            | MP                                                                     |                          | 579/2026  |
| 30 | D-CONTC/19999/2026  | PANCHANAN DALAI                                                        |                          |           |
|    | CONTC/2713/2026     | MP                                                                     |                          | 580/2026  |
| 31 | D-BLAPL/22900/2026  | BISWANATH KANHAR @ BISU                                                | SANJIB KUMAR BHANJADEO   |           |
|    | BLAPL/7851/2026     | MP                                                                     |                          | 623/2026  |
| 32 | D-CRLREV/25584/2026 | MANAS RANJAN DAS                                                       | BIBHU PRASAD TRIPATHY    |           |
|    | CRLREV/ /           | MP                                                                     |                          | 978/2026  |
| 33 | D-CRLREV/25589/2026 | PRABIN KUMAR DASH@RUNA                                                 | DEVASHIS PANDA           |           |
|    | CRLREV/598/2026     | MP                                                                     |                          | 979/2026  |
| 34 | D-CRLREV/25659/2026 | LACHHAMANA PARIDA                                                      | PARTHA SARATHI DAS       |           |
|    | CRLREV/ /           | MP                                                                     |                          | 980/2026  |
| 35 | D-CRLREV/25659/2026 | LACHHAMANA PARIDA                                                      | PARTHA SARATHI DAS       |           |
|    | CRLREV/ /           | MP                                                                     |                          | 981/2026  |
| 36 | D-CRLREV/24627/2026 | MOHAN CHARAN SAHANI@MOHANI                                             | DEBASMAN DAS             |           |
|    | CRLREV/ /           | MP                                                                     |                          | 982/2026  |
| 37 | D-CRLREV/25786/2026 | JULI PRADHAN                                                           | DIPTI RANJAN MOHAPATRA   |           |
|    | CRLREV/ /           | MP                                                                     |                          | 983/2026  |
| 38 | D-CRLREV/25786/2026 | JULI PRADHAN                                                           | DIPTI RANJAN MOHAPATRA   |           |
|    | CRLREV/ /           | MP                                                                     |                          | 984/2026  |
| 39 | D-CRLREV/25787/2026 | RITA PARIDA @ YADAV                                                    | UMA CHARAN MISHRA        |           |
|    | CRLREV/ /           | MP                                                                     |                          | 985/2026  |
| 40 | D-RSA/30282/2026    | MRUTYUNJAY BISWAL                                                      | DURGA PRASAD PATTANAIK   |           |
|    | RSA/342/2026        | MP                                                                     |                          | 1227/2026 |
| 41 | D-RSA/37100/2026    | SURYAKANTI SETHY                                                       | BHABANI SANKAR DAS       |           |
|    | RSA/433/2026        | MP                                                                     |                          | 1228/2026 |
| 42 | D-RSA/54358/2025    | KAIBALYA JENA                                                          | SUVENDU KUMAR RAY        |           |
|    | RSA/649/2025        | MP                                                                     |                          | 1229/2026 |
| 43 | D-RSA/39809/2026    | SITARAM SARAP                                                          | JNYANANANDA PANDA        |           |
|    | RSA/ /              | MP                                                                     |                          | 1230/2026 |
| 44 | D-RSA/2658/2025     | PUSPALATA DAS @ MAHARANA                                               | TUSAR KUMAR MISHRA       |           |
|    | RSA/58/2025         | MP                                                                     |                          | 1231/2026 |
| 45 | D-RSA/2653/2025     | PUSPALATA DAS @ MAHARANA                                               | TUSAR KUMAR MISHRA       |           |
|    | RSA/61/2025         | MP                                                                     |                          | 1232/2026 |
| 46 | D-RSA/35613/2026    | ITISHRI SAHU                                                           | SATYANARAYAN MOHAPATRA   |           |
|    | RSA/ /              | MP                                                                     |                          | 1233/2026 |
| 47 | D-RSA/39959/2026    | UPENDRA GOUDA                                                          | PRASANTA KUMAR SATAPATHY |           |
|    | RSA/ /              | MP                                                                     |                          | 1234/2026 |
| 48 | D-FAO/32240/2026    | THE MANAGER (LEGAL) T.P HUBS, ORIENTAL INSURANCE CO. LTD., Bhubaneswar |                          |           |
|    | FAO/889/2026        | MP                                                                     |                          | 1236/2026 |
| 49 | D-FAO/441/2023      | RAJANIKANTA MOHANTY                                                    | DIGAMBARA MISHRA         |           |
|    | FAO/441/2023        | MP                                                                     |                          | 1237/2026 |
| 50 | D-FAO/31533/2026    | DIVISIONAL MANAGER (LEGAL), ORIENTAL INSURANCE CO. LTD., Bhubaneswar   |                          |           |
|    | FAO/900/2026        | MP                                                                     |                          | 1238/2026 |
| 51 | D-FAO/31530/2026    | D.M. (LEGAL), ORIENTAL INSURANCE CO. LTD., Bhubaneswar                 |                          |           |
|    | FAO/898/2026        | MP                                                                     |                          | 1239/2026 |
| 52 | D-FAO/32511/2026    | THE GENERAL MANAGER SOUTH EASTERN RAILWAY, Bhubaneswar                 |                          |           |
|    | FAO/855/2026        | MP                                                                     |                          | 1240/2026 |
| 53 | D-FAO/39814/2026    | KALPALATA BEHERA                                                       | JYOTI RANJAN KHUNTIA     |           |
|    | FAO/ /              | MP                                                                     |                          | 1241/2026 |
| 54 | D-FAO/39816/2026    | SURENDRA KUMAR MANIK                                                   | KUNAL KUMAR SWAIN        |           |
|    | FAO/ /              | MP                                                                     |                          | 1242/2026 |
| 55 | D-FAO/39820/2026    | DILLIP KUMAR SENAPATI                                                  | KUNAL KUMAR SWAIN        |           |
|    | FAO/ /              | MP                                                                     |                          | 1243/2026 |
| 56 | D-FAO/39822/2026    | SWADHIN KUMAR CHOUDHURY                                                | KUNAL KUMAR SWAIN        |           |
|    | FAO/ /              | MP                                                                     |                          | 1244/2026 |
| 57 | D-FAO/39825/2026    | GUNANIDHI SAHU                                                         | KUNAL KUMAR SWAIN        |           |
|    | FAO/ /              | MP                                                                     |                          | 1245/2026 |

|    |                                         |                                                                    |                       |           |
|----|-----------------------------------------|--------------------------------------------------------------------|-----------------------|-----------|
| 58 | D-FAO/39840/2026<br>FAO/ /              | NALINI PRAVA PRADHAN<br>MP                                         | KUNAL KUMAR SWAIN     | 1246/2026 |
| 59 | D-FAO/39842/2026<br>FAO/ /              | BIJAY KUMAR MUDULI<br>MP                                           | KUNAL KUMAR SWAIN     | 1247/2026 |
| 60 | D-FAO/39844/2026<br>FAO/ /              | DULANA DAS<br>MP                                                   | KUNAL KUMAR SWAIN     | 1248/2026 |
| 61 | D-FAO/39846/2026<br>FAO/ /              | ASHOK KUMAR SWAIN<br>MP                                            | KUNAL KUMAR SWAIN     | 1249/2026 |
| 62 | D-FAO/39851/2026<br>FAO/ /              | KAMADEB ROUT<br>MP                                                 | KUNAL KUMAR SWAIN     | 1250/2026 |
| 63 | D-FAO/39854/2026<br>FAO/ /              | DEBAJANI KAR<br>MP                                                 | JYOTI RANJAN KHUNTIA  | 1251/2026 |
| 64 | D-FAO/28505/2026<br>FAO/828/2026        | DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR<br>MP |                       | 1252/2026 |
| 65 | D-ABLAPL/19009/2026<br>ABLAPL/8099/2026 | NARENDRA BADAJENA<br>MP                                            |                       | 1575/2026 |
| 66 | D-ABLAPL/8684/2023<br>ABLAPL/8684/2023  | PRASANNA THATOI @ BAPI<br>MP                                       | AJIT KUMAR RAUT       | 1576/2026 |
| 67 | D-ABLAPL/23777/2026<br>ABLAPL/9612/2026 | DEBAJYOTI JENA<br>MP                                               | NIRANJAN PRASAD PATRA | 1577/2026 |
| 68 | D-CMP/39669/2026<br>CMP/1417/2026       | SASHIKALA JOSHI @ SHARMA<br>MP                                     | DEEPALI MAHAPATRA     | 1577/2026 |
| 69 | D-ABLAPL/15849/2026<br>ABLAPL/6761/2026 | GAJENDRA DHADA<br>MP                                               |                       | 1578/2026 |
| 70 | D-CMP/24534/2025<br>CMP/946/2025        | SANTOSH KUMAR AGRAWALA<br>MP                                       | SOUMYA MISHRA         | 1578/2026 |
| 71 | D-CMP/39680/2026<br>CMP/ /              | SANJUKTA KUMARI BEHERA<br>MP                                       | JAGANNATH BHUYAN      | 1579/2026 |
| 72 | D-ABLAPL/15633/2026<br>ABLAPL/6091/2026 | BIRENDRA SEUL @ KISAN<br>MP                                        |                       | 1579/2026 |
| 73 | D-CMP/39737/2026<br>CMP/ /              | GOURIMANI MISHRA<br>MP                                             | LAKSHMAN MISHRA       | 1580/2026 |
| 74 | D-ABLAPL/22504/2026<br>ABLAPL/9072/2026 | SANTOSH KUMAR MALIK<br>MP                                          |                       | 1580/2026 |
| 75 | D-CMP/39761/2026<br>CMP/ /              | SUJAN BISWAL<br>MP                                                 | ARIJEET MISHRA        | 1581/2026 |
| 76 | D-ABLAPL/892/2020<br>ABLAPL/892/2020    | BIKRAM KUMAR SAMANTRAY<br>MP                                       |                       | 1581/2026 |
| 77 | D-CMP/39775/2026<br>CMP/ /              | SUKUMAR SATAPATHY<br>MP                                            | AMIT PRASAD BOSE      | 1582/2026 |
| 78 | D-CMP/39947/2026<br>CMP/ /              | RAJESH TRIPATHY<br>MP                                              | ABINASH ROUTRAY       | 1583/2026 |
| 79 | D-MACA/39670/2026<br>MACA/ /            | KOUSALYA@KAUSAKIA KHEDIA<br>MP                                     | KAPILA CHARAN NAYAK   | 1895/2026 |
| 80 | D-MACA/39691/2026<br>MACA/ /            | RASHMI RANJAN MOHAPATRA<br>MP                                      | PRADEEP KUMAR MISHRA  | 1896/2026 |
| 81 | D-MACA/39702/2026<br>MACA/ /            | ANIMA SARKAR<br>MP                                                 | PRADEEP KUMAR MISHRA  | 1897/2026 |
| 82 | D-MACA/39707/2026<br>MACA/ /            | SUTURI MUNDA<br>MP                                                 | PRADEEP KUMAR MISHRA  | 1898/2026 |
| 83 | D-MACA/39711/2026<br>MACA/ /            | CHUMI MUNDA<br>MP                                                  | PRADEEP KUMAR MISHRA  | 1899/2026 |
| 84 | D-MACA/38673/2026<br>MACA/ /            | DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., BBSR<br>MP        | PRASANTA KUMAR MAHALI | 1900/2026 |
| 85 | D-MACA/39738/2026<br>MACA/ /            | NATIONAL INSURANCE CO.LTD., BBSR<br>MP                             | PRASANTA KUMAR MAHALI | 1901/2026 |
| 86 | D-MACA/39738/2026<br>MACA/ /            | NATIONAL INSURANCE CO.LTD., BBSR<br>MP                             | PRASANTA KUMAR MAHALI | 1902/2026 |
| 87 | D-MACA/39739/2026<br>MACA/ /            | MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR<br>MP              | PRASANTA KUMAR MAHALI | 1903/2026 |
| 88 | D-MACA/39739/2026<br>MACA/ /            | MANAGER, M/S. NEW INDIA ASSURANCE CO.LTD., BBSR<br>MP              | PRASANTA KUMAR MAHALI | 1904/2026 |
| 89 | D-MACA/37181/2026                       | THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., BHUBANESWAR   |                       |           |

|     |                    |                                                               |                                                   |           |
|-----|--------------------|---------------------------------------------------------------|---------------------------------------------------|-----------|
|     | MACA/ /            | MP                                                            |                                                   | 1905/2026 |
| 90  | D-MACA/47891/2024  | D.M.,M/S ORIENTAL INSURANCE CO.LTD.,BBSKAR                    | SOMASARE ROY                                      |           |
|     | MACA/1256/2024     | MP                                                            |                                                   | 1906/2026 |
| 91  | D-MACA/12725/2026  | D.M.,NEW INDIA ASSURANCE COMPANY                              | SODINATH ROY                                      |           |
|     | MACA/427/2026      | MP                                                            |                                                   | 1907/2026 |
| 92  | D-MACA/38625/2026  | M/S. NATIONAL INSURANCE CO.LTD., BBS                          | SWTISH KUMAR MISHRA                               |           |
|     | MACA/ /            | MP                                                            |                                                   | 1908/2026 |
| 93  | D-MACA/39787/2026  | DEBADATTA SAHU                                                | PRAFULLA CHANDRA ACHARYA                          |           |
|     | MACA/ /            | MP                                                            |                                                   | 1909/2026 |
| 94  | D-MACA/27467/2026  | MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD.,BHUBANESWAR |                                                   |           |
|     | MACA/586/2026      | MP                                                            |                                                   | 1910/2026 |
| 95  | D-CRLA/25608/2026  | RAJA @ RAJESH BARIK                                           | SAPAN KUMAR LENKA                                 |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2179/2026 |
| 96  | D-CRLA/25608/2026  | RAJA @ RAJESH BARIK                                           | SAPAN KUMAR LENKA                                 |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2180/2026 |
| 97  | D-CRLA/25610/2026  | MADHU MAHAKURA                                                | SAMIR KUMAR MISHRA, (SR.ADV.)                     |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2181/2026 |
| 98  | D-CRLA/14394/2026  | SABITA MANDAL @ SABITA RANI MANDAL                            | DIPANKAR ACHARYA                                  |           |
|     | CRLA/435/2026      | MP                                                            |                                                   | 2182/2026 |
| 99  | D-CRLA/14395/2026  | NIRANJAN MANDAL                                               | DIPANKAR ACHARYA                                  |           |
|     | CRLA/440/2026      | MP                                                            |                                                   | 2183/2026 |
| 100 | D-CRLA/25636/2026  | SHIBA LOHAR@SIBA LOHAR                                        | SOUBHAGYA KUMAR DASH                              |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2184/2026 |
| 101 | D-CRLA/25636/2026  | SHIBA LOHAR@SIBA LOHAR                                        | SOUBHAGYA KUMAR DASH                              |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2185/2026 |
| 102 | D-CRLA/25648/2026  | NABAGHANA HANTAL                                              | ARIJEET MISHRA                                    |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2186/2026 |
| 103 | D-CRLA/25648/2026  | NABAGHANA HANTAL                                              | ARIJEET MISHRA                                    |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2187/2026 |
| 104 | D-CRLA/351/2021    | PUKHRAJ GOUR                                                  | TUKUNA KUMAR MISHRA, J.K.PANDA, S.S.DASH, B.KARNA |           |
|     | CRLA/351/2021      | MP                                                            |                                                   | 2188/2026 |
| 105 | D-CRLA/17762/2025  | ASHUTOSH PARIDA                                               | BISWABHUSAN DAS, T.K.SAHU,DR. S.K. JAGGI          |           |
|     | CRLA/733/2025      | MP                                                            |                                                   | 2189/2026 |
| 106 | D-CRLA/23554/2024  | GANESH @ SUBODHA MALLICK                                      | SANGRAM KESHARI ROUT                              |           |
|     | CRLA/833/2024      | MP                                                            |                                                   | 2190/2026 |
| 107 | D-CRLA/32378/2024  | RAMAKANTA MAJHI@KALIA                                         | SAMVIT MOHANTY                                    |           |
|     | CRLA/1189/2024     | MP                                                            |                                                   | 2191/2026 |
| 108 | D-CRLA/40727/2025  | SAYED IMTIAZ                                                  | SMRUTI RANJAN ROUT                                |           |
|     | CRLA/14/2026       | MP                                                            |                                                   | 2192/2026 |
| 109 | D-CRLA/258/2023    | BIKI@PRASANTA KUMAR SAHU                                      | SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI      |           |
|     | CRLA/258/2023      | MP                                                            |                                                   | 2193/2026 |
| 110 | D-CRLA/24658/2026  | RATHIA NAIK @ RATH NAIK                                       | RAMANIKANTA PATTANAIK                             |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2194/2026 |
| 111 | D-CRLA/24658/2026  | RATHIA NAIK @ RATH NAIK                                       | RAMANIKANTA PATTANAIK                             |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2195/2026 |
| 112 | D-CRLA/25747/2026  | NISHANTA NAIK                                                 | SAROJ KUMAR DASH                                  |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2196/2026 |
| 113 | D-CRLA/25747/2026  | NISHANTA NAIK                                                 | SAROJ KUMAR DASH                                  |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2197/2026 |
| 114 | D-CRLA/25760/2026  | SATYANANDA SAHOO                                              | RAKESH BEHERA                                     |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2198/2026 |
| 115 | D-CRLA/25789/2026  | TARINI CHARAN DAS                                             | UMA CHARAN MISHRA                                 |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2199/2026 |
| 116 | D-CRLA/25789/2026  | TARINI CHARAN DAS                                             | UMA CHARAN MISHRA                                 |           |
|     | CRLA/ /            | MP                                                            |                                                   | 2200/2026 |
| 117 | D-CRLMC/25585/2026 | NIBEDITA NAYAK                                                | SHISHIR KUMAR ROUTRAY                             |           |
|     | CRLMC/ /           | MP                                                            |                                                   | 2260/2026 |
| 118 | D-CRLMC/24925/2026 | BHARAT CHANDRA DAS                                            | SATYA RANJAN MULIA                                |           |
|     | CRLMC/2916/2026    | MP                                                            |                                                   | 2261/2026 |
| 119 | D-CRLMC/25602/2026 | KAMALA KANTA NAYAK                                            | HEMANTA KUMAR ROUT                                |           |
|     | CRLMC/ /           | MP                                                            |                                                   | 2262/2026 |
| 120 | D-CRLMC/24960/2026 | BIGYAN PARIDA                                                 | JNYANANANDA PANDA                                 |           |
|     | CRLMC/2906/2026    | MP                                                            |                                                   | 2263/2026 |

|     |                                        |                                                            |                        |            |
|-----|----------------------------------------|------------------------------------------------------------|------------------------|------------|
| 121 | D-CRLMC/25617/2026<br>CRLMC/ /         | FAKIR CHARAN NAYAK<br>MP                                   | SUDHIR KUMAR PATRA     | 2264/2026  |
| 122 | D-CRLMC/25637/2026<br>CRLMC/ /         | PRADIPTA KUMAR SAHOO<br>MP                                 | BYOMAKESH TRIPATHY     | 2265/2026  |
| 123 | D-CRLMC/21207/2026<br>CRLMC/2378/2026  | UPENDRA KUMAR BHOI @ KALIA @ KALANSHANTA HARICHANDAN<br>MP |                        | 2266/2026  |
| 124 | D-CRLMC/30966/2024<br>CRLMC/4000/2024  | SURENDRANATH SAHOO<br>MP                                   | DEVASHIS PANDA         | 2267/2026  |
| 125 | D-CRLMC/25654/2026<br>CRLMC/ /         | LITUNA BISWAL<br>MP                                        | BIKASH KARNA           | 2268/2026  |
| 126 | D-CRLMC/25620/2026<br>CRLMC/ /         | BISWAJIT NANDA<br>MP                                       | SASMITA SAHOO          | 2269/2026  |
| 127 | D-CRLMC/21707/2026<br>CRLMC/ /         | MAYADHAR CHHATRIA<br>MP                                    | SIDDHARTH GOUTAM DAS   | 2270/2026  |
| 128 | D-CRLMC/19878/2026<br>CRLMC/2383/2026  | DUSMANTA SAMAL<br>MP                                       |                        | 2271/2026  |
| 129 | D-CRLMC/20118/2026<br>CRLMC/2455/2026  | DUSMANTA SAMAL@DUSMANT KUMAR SAMAL<br>MP                   |                        | 2272/2026  |
| 130 | D-CRLMC/38174/2025<br>CRLMC/2932/2026  | RAHUL NAG<br>MP                                            | ANSHUMAN PANDA         | 2273/2026  |
| 131 | D-CRLMC/25721/2026<br>CRLMC/ /         | BIDULATA SWAIN<br>MP                                       | PITAMBAR JENA          | 2274/2026  |
| 132 | D-CRLMC/25732/2026<br>CRLMC/ /         | ISRAFIL SAHA<br>MP                                         | SURYA NARAYAN MOHANTY  | 2275/2026  |
| 133 | D-CRLMC/25735/2026<br>CRLMC/ /         | SANTILATA BEHERA@SHANTILATA DEI<br>MP                      | PITAMBAR JENA          | 2276/2026  |
| 134 | D-CRLMC/25765/2026<br>CRLMC/ /         | RAKASHASI TRIPATHY<br>MP                                   | SAMVIT MOHANTY         | 2277/2026  |
| 135 | D-CRLMC/25779/2026<br>CRLMC/ /         | RIMMI SINGH KAUR BHAGAL<br>MP                              | NARESH CHANDRA JENA    | 2278/2026  |
| 136 | D-CRLMC/25704/2026<br>CRLMC/ /         | JYOTIRMAYEE ROUT<br>MP                                     | RAJESH KUMAR MAHAPATRA | 2279/2026  |
| 137 | D-CRLMC/25785/2026<br>CRLMC/ /         | PRADEEP CHAUDHARY<br>MP                                    | MANORANJAN MISHRA      | 2280/2026  |
| 138 | D-CRLMC/25788/2026<br>CRLMC/ /         | CHITTA RANJAN BHOL<br>MP                                   | SHAKTI PRASAD PANDA    | 2281/2026  |
| 139 | D-WA/39804/2026<br>WA/ /               | PRAJNYA PARIMITA BARIK<br>MP                               | KUNAL KUMAR SWAIN      | 2708/2026  |
| 140 | D-WA/39849/2026<br>WA/ /               | BANITA KHAMARI<br>MP                                       | HALADHAR SETHY         | 2709/2026  |
| 141 | D-WA/39849/2026<br>WA/ /               | BANITA KHAMARI<br>MP                                       | HALADHAR SETHY         | 2710/2026  |
| 142 | D-WA/39867/2026<br>WA/ /               | CHAIRMAN, ODISHA GRAMEEN BANK, BBSR<br>MP                  | ANANTOSH KUMAR NANDA   | 2711/2026  |
| 143 | D-WA/39867/2026<br>WA/ /               | CHAIRMAN, ODISHA GRAMEEN BANK, BBSR<br>MP                  | ANANTOSH KUMAR NANDA   | 2712/2026  |
| 144 | D-WA/39969/2026<br>WA/ /               | SUSANTA KUMAR PANDA<br>MP                                  | HARI KRUSHNA PANIGRAHI | 2713/2026  |
| 145 | D-WP(C)/39667/2026<br>WP(C)/27224/2026 | RAJLAXMI MALLICK<br>MP                                     | ATUL TRIPATHY          | 16346/2026 |
| 146 | D-WP(C)/39668/2026<br>WP(C)/27225/2026 | TAN BINH CO. LTD., JAGATSINGHPUR<br>MP                     | SOUMYA JYOTI BISWAL    | 16347/2026 |
| 147 | D-WP(C)/39668/2026<br>WP(C)/27225/2026 | TAN BINH CO. LTD., JAGATSINGHPUR<br>MP                     | SOUMYA JYOTI BISWAL    | 16348/2026 |
| 148 | D-WP(C)/39668/2026<br>WP(C)/27225/2026 | TAN BINH CO. LTD., JAGATSINGHPUR<br>MP                     | SOUMYA JYOTI BISWAL    | 16349/2026 |
| 149 | D-WP(C)/18556/2026<br>WP(C)/12678/2026 | PATRI PAL SERVICE CO-OPERATIVE SOCIETY, TIKESAPUR<br>MP    | HAYATI KESARI SOUNTHIA | 16350/2026 |
| 150 | D-WP(C)/39678/2026<br>WP(C)/ /         | SANDIP RAIGURU<br>MP                                       | BIRAJA PRASANNA DAS    | 16351/2026 |
| 151 | D-WP(C)/37144/2026<br>WP(C)/26261/2026 | KRUSHNA CHANDRA SAWN<br>MP                                 | SANJEEB KUMAR JENA     | 16352/2026 |
| 152 | D-WP(C)/39682/2026                     | M/S.SAI STONE CRUSHER, DHENKANAL                           | DAYANIDHI MISHRA       |            |

|     |                    |                                           |                           |            |
|-----|--------------------|-------------------------------------------|---------------------------|------------|
|     | WP(C)/27195/2026   | MP                                        |                           | 16353/2026 |
| 153 | D-WP(C)/31491/2026 | M/S CROCHET INDUSTRIES PVT. LTD., GANJAM  | AMCHARAN MISHRA           |            |
|     | WP(C)/21802/2026   | MP                                        |                           | 16354/2026 |
| 154 | D-WP(C)/39688/2026 | BHIKARI CHARAN SAHU                       | RAGHUNATH BISWAL          |            |
|     | WP(C)/27257/2026   | MP                                        |                           | 16355/2026 |
| 155 | D-WP(C)/39423/2026 | DURJODHAN SAHOO                           | RAGHUNATH BISWAL          |            |
|     | WP(C)/27002/2026   | MP                                        |                           | 16356/2026 |
| 156 | D-WP(C)/36571/2026 | JAYANTI JENA                              | AMITABH MISHRA            |            |
|     | WP(C)/25872/2026   | MP                                        |                           | 16357/2026 |
| 157 | D-WP(C)/35682/2026 | SATYABHAMA PATHAL                         |                           |            |
|     | WP(C)/24801/2026   | MP                                        |                           | 16358/2026 |
| 158 | D-WP(C)/35675/2026 | PRASHANT KUMAR MOHAPATRA                  |                           |            |
|     | WP(C)/24803/2026   | MP                                        |                           | 16359/2026 |
| 159 | D-WP(C)/35683/2026 | PRASANT KUMAR MOHAPATRA                   |                           |            |
|     | WP(C)/24794/2026   | MP                                        |                           | 16360/2026 |
| 160 | D-WP(C)/39693/2026 | PRAKAS KUMAR SWAIN                        | KABIRAJ PRADHAN           |            |
|     | WP(C)/ /           | MP                                        |                           | 16361/2026 |
| 161 | D-WP(C)/36307/2026 | BISHNUPRIYA PAL @ PANDA                   | BHABANI SANKAR DAS        |            |
|     | WP(C)/26236/2026   | MP                                        |                           | 16362/2026 |
| 162 | D-WP(C)/39695/2026 | MINATI SAHU                               | KABIRAJ PRADHAN           |            |
|     | WP(C)/27243/2026   | MP                                        |                           | 16363/2026 |
| 163 | D-WP(C)/39697/2026 | TRINATH PAIKRAY                           | KABIRAJ PRADHAN           |            |
|     | WP(C)/ /           | MP                                        |                           | 16364/2026 |
| 164 | D-WP(C)/39698/2026 | MAYADHAR HARICHANDAN                      | KABIRAJ PRADHAN           |            |
|     | WP(C)/ /           | MP                                        |                           | 16365/2026 |
| 165 | D-WP(C)/39699/2026 | PABITRA ROUTRAY                           | KABIRAJ PRADHAN           |            |
|     | WP(C)/27268/2026   | MP                                        |                           | 16366/2026 |
| 166 | D-WP(C)/36852/2026 | SULOCHANA DALAI                           | BIJAYA KUMAR BEHERA 1     |            |
|     | WP(C)/25467/2026   | MP                                        |                           | 16367/2026 |
| 167 | D-WP(C)/39700/2026 | BASANTI BEHERA                            | KABIRAJ PRADHAN           |            |
|     | WP(C)/27258/2026   | MP                                        |                           | 16368/2026 |
| 168 | D-WP(C)/39701/2026 | MAA LAXMI WSHG, HIRAPUR, NABARANGPUR      | CHITRULLA KUMAR MOHAPATRA |            |
|     | WP(C)/27220/2026   | MP                                        |                           | 16369/2026 |
| 169 | D-WP(C)/39703/2026 | TEJ MATA WSHG, PATRAPUT, NABARANGPUR      | CHITRULLA KUMAR MOHAPATRA |            |
|     | WP(C)/27222/2026   | MP                                        |                           | 16370/2026 |
| 170 | D-WP(C)/39704/2026 | HANUMAN WSHG, BIKRAMPUR, NABARANGPUR      | CHITRULLA KUMAR MOHAPATRA |            |
|     | WP(C)/27223/2026   | MP                                        |                           | 16371/2026 |
| 171 | D-WP(C)/39705/2026 | BISIKA @ BISI PAIKRAY                     | KABIRAJ PRADHAN           |            |
|     | WP(C)/27267/2026   | MP                                        |                           | 16372/2026 |
| 172 | D-WP(C)/39708/2026 | JAYAMALA NAYAK                            | HALADHAR SETHY            |            |
|     | WP(C)/ /           | MP                                        |                           | 16373/2026 |
| 173 | D-WP(C)/39686/2026 | DEBAKI GANDA                              | CHHABI LAL NIAL           |            |
|     | WP(C)/ /           | MP                                        |                           | 16374/2026 |
| 174 | D-WP(C)/39709/2026 | JAY HANUMAN WOMEN SELF HELP GROUP, GANJAM | AMCHARAN BISWAL           |            |
|     | WP(C)/ /           | MP                                        |                           | 16375/2026 |
| 175 | D-WP(C)/39715/2026 | GODABARI CHAMPATI                         | KABIRAJ PRADHAN           |            |
|     | WP(C)/27271/2026   | MP                                        |                           | 16376/2026 |
| 176 | D-WP(C)/39717/2026 | ATUL KUMAR BAL                            | SAROJA KANTA SAMAL        |            |
|     | WP(C)/ /           | MP                                        |                           | 16377/2026 |
| 177 | D-WP(C)/39720/2026 | BASANTA DEI                               | KABIRAJ PRADHAN           |            |
|     | WP(C)/27273/2026   | MP                                        |                           | 16378/2026 |
| 178 | D-WP(C)/39723/2026 | ANITA SAHOO                               | KABIRAJ PRADHAN           |            |
|     | WP(C)/27251/2026   | MP                                        |                           | 16379/2026 |
| 179 | D-WP(C)/39724/2026 | JAYANTA PATRA                             | KABIRAJ PRADHAN           |            |
|     | WP(C)/ /           | MP                                        |                           | 16380/2026 |
| 180 | D-WP(C)/39726/2026 | FAKIR PATRA                               | KABIRAJ PRADHAN           |            |
|     | WP(C)/27255/2026   | MP                                        |                           | 16381/2026 |
| 181 | D-WP(C)/49164/2024 | PRASANTA KUMAR PARIJA                     | SARBESWAR PRUSTY          |            |
|     | WP(C)/29765/2024   | MP                                        |                           | 16382/2026 |
| 182 | D-WP(C)/39728/2026 | BAIJAYANTI PRADHAN                        | KABIRAJ PRADHAN           |            |
|     | WP(C)/27262/2026   | MP                                        |                           | 16383/2026 |
| 183 | D-WP(C)/39730/2026 | BRAJABANDHU SAHU                          | KABIRAJ PRADHAN           |            |
|     | WP(C)/27277/2026   | MP                                        |                           | 16384/2026 |

|     |                                        |                                                          |                        |            |
|-----|----------------------------------------|----------------------------------------------------------|------------------------|------------|
| 184 | D-WP(C)/39731/2026<br>WP(C)/27279/2026 | MINATI BEHERA<br>MP                                      | KABIRAJ PRADHAN        | 16385/2026 |
| 185 | D-WP(C)/36641/2026<br>WP(C)/26422/2026 | SITOSH KUMAR PANIGRAHI<br>MP                             | PRASANTA KUMAR JOSHI   | 16386/2026 |
| 186 | D-WP(C)/39732/2026<br>WP(C)/ /         | RAGHUNATH BISWAL<br>MP                                   | KABIRAJ PRADHAN        | 16387/2026 |
| 187 | D-WP(C)/39734/2026<br>WP(C)/ /         | BHABANI SHAKAR HARICHANDAN<br>MP                         | KABIRAJ PRADHAN        | 16388/2026 |
| 188 | D-WP(C)/39716/2026<br>WP(C)/ /         | COLONEL SUJAN MOHANTY<br>MP                              | ABHISHEK DASH          | 16389/2026 |
| 189 | D-WP(C)/39735/2026<br>WP(C)/ /         | NILAKANTHESWAR WOMEN SELF HELP GROUP, KANIAMBISWAL<br>MP | TRIPAN KANIAMBISWAL    | 16390/2026 |
| 190 | D-WP(C)/32953/2026<br>WP(C)/23913/2026 | DEEPAK KUMAR NAIK<br>MP                                  |                        | 16391/2026 |
| 191 | D-WP(C)/37648/2026<br>WP(C)/25936/2026 | M/S. MAA TARA TARINI STEELS, GANJAM<br>MP                |                        | 16392/2026 |
| 192 | D-WP(C)/39742/2026<br>WP(C)/ /         | SANTOSH KUMAR PARIDA<br>MP                               | AMIT PRASAD BOSE       | 16393/2026 |
| 193 | D-WP(C)/13673/2022<br>WP(C)/13673/2022 | RAMACHANDRA MISHRA<br>MP                                 | TRILOCHAN DASH         | 16394/2026 |
| 194 | D-WP(C)/39752/2026<br>WP(C)/ /         | JANU BARIK<br>MP                                         | RUDRA NARAYAN PARIJA   | 16395/2026 |
| 195 | D-WP(C)/39758/2026<br>WP(C)/ /         | M/S BEEKAY STEEL INDUSTRIES LIMITED, CUTTACK<br>MP       | AKUTIPAK               | 16396/2026 |
| 196 | D-WP(C)/9492/2026<br>WP(C)/7309/2026   | SURESH CHANDRA BEHERA<br>MP                              |                        | 16397/2026 |
| 197 | D-WP(C)/39768/2026<br>WP(C)/ /         | RABINDRANATH PATTANAIK<br>MP                             | SIDHARTHA MISHRA       | 16398/2026 |
| 198 | D-WP(C)/39771/2026<br>WP(C)/ /         | BINOD BIHARI SAHU<br>MP                                  | AKSHAYA KUMAR PANDEY   | 16399/2026 |
| 199 | D-WP(C)/38703/2026<br>WP(C)/ /         | D.SHANKAR RAO<br>MP                                      | BHOKALI SETHI          | 16400/2026 |
| 200 | D-WP(C)/8314/2026<br>WP(C)/6301/2026   | DEO KARAN PRASAD JAISWAL<br>MP                           | SAIBRATA RATH          | 16401/2026 |
| 201 | D-WP(C)/14222/2026<br>WP(C)/10248/2026 | PRADIPTA KUMAR DASH<br>MP                                | SAIBRATA RATH          | 16402/2026 |
| 202 | D-WP(C)/12367/2010<br>WP(C)/12367/2010 | KANCHAN PRADHAN<br>MP                                    |                        | 16403/2026 |
| 203 | D-WP(C)/39777/2026<br>WP(C)/ /         | DR. ANUBHA MOHANTY<br>MP                                 | AVIJIT MISHRA          | 16404/2026 |
| 204 | D-WP(C)/39780/2026<br>WP(C)/ /         | JYOTIRMAYEE JYOTSANARANI PATRA<br>MP                     | RAMDAS ACHARY          | 16405/2026 |
| 205 | D-WP(C)/7468/2013<br>WP(C)/7468/2013   | DAMODAR PRASAD MOHAN<br>MP                               | SURESH CH DASH         | 16406/2026 |
| 206 | D-WP(C)/39796/2026<br>WP(C)/ /         | RATAN KUMAR BEHERA<br>MP                                 | MANOJA KUMAR KHUNTIA   | 16407/2026 |
| 207 | D-WP(C)/39798/2026<br>WP(C)/ /         | SNIGDHA DAS<br>MP                                        | PRAKASH CHANDRA SETHI  | 16408/2026 |
| 208 | D-WP(C)/26280/2025<br>WP(C)/20230/2025 | SURENDRA PRADHAN<br>MP                                   | GAUTAM CHARAN ROUT     | 16409/2026 |
| 209 | D-WP(C)/39818/2026<br>WP(C)/ /         | ELOM PINUYEL TAKRI<br>MP                                 | SATYABRATA MOHANTY (1) | 16410/2026 |
| 210 | D-WP(C)/39818/2026<br>WP(C)/ /         | ELOM PINUYEL TAKRI<br>MP                                 | SATYABRATA MOHANTY (1) | 16411/2026 |
| 211 | D-WP(C)/14332/2026<br>WP(C)/10709/2026 | NIRANJAN JENA<br>MP                                      |                        | 16412/2026 |
| 212 | D-WP(C)/39827/2026<br>WP(C)/ /         | LAXMIDHAR BISWAL<br>MP                                   | SAMARENDRA BAHADUR     | 16413/2026 |
| 213 | D-WP(C)/1728/2025<br>WP(C)/1846/2025   | SOUMYA SASWAT BEHERA<br>MP                               | SOURAV DAS             | 16414/2026 |
| 214 | D-WP(C)/39831/2026<br>WP(C)/ /         | ANAPURNA BARIK<br>MP                                     | NITYABRATA BEHURIA     | 16415/2026 |
| 215 | D-WP(C)/39834/2026                     | SARASWATI DEVI PARIWAL                                   | SABYASACHI MISHRA      |            |

|     |                    |                                                          |                        |            |
|-----|--------------------|----------------------------------------------------------|------------------------|------------|
|     | WP(C)/ /           | MP                                                       |                        | 16416/2026 |
| 216 | D-WP(C)/39835/2026 | MAA KHILAMUNDA SELF HELP GROUP, NANGRAM JENA             |                        |            |
|     | WP(C)/ /           | MP                                                       |                        | 16417/2026 |
| 217 | D-WP(C)/39836/2026 | SHANTILATA MOHANTY                                       | SANJIB KUMAR BHANJADEO |            |
|     | WP(C)/ /           | MP                                                       |                        | 16418/2026 |
| 218 | D-WP(C)/39839/2026 | M/S.BHABANI SECURITY AGENCIES, BHADRA                    | OHAN RANJAN PATNAIK    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16419/2026 |
| 219 | D-WP(C)/18049/2026 | SAGARIKA MOHANTY                                         | BHABANI PRASAD SAMAL   |            |
|     | WP(C)/12842/2026   | MP                                                       |                        | 16420/2026 |
| 220 | D-WP(C)/39786/2026 | GANESH RAM PANDA                                         | PRASANTA KUMAR JOSHI   |            |
|     | WP(C)/ /           | MP                                                       |                        | 16421/2026 |
| 221 | D-WP(C)/39853/2026 | DIPTYMAYEE MOHANTY                                       | JAGABANDHU SAHU        |            |
|     | WP(C)/ /           | MP                                                       |                        | 16422/2026 |
| 222 | D-WP(C)/39789/2026 | MUKTESWAR NAIK                                           | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16423/2026 |
| 223 | D-WP(C)/35115/2026 | BHADRAK COOPERATIVE URBAN BANK ISIPUR, BHADRA            | ISIPUR, BHADRA         |            |
|     | WP(C)/24470/2026   | MP                                                       |                        | 16424/2026 |
| 224 | D-WP(C)/39871/2026 | ODYSSEY ADVANCED TELEMATICS SYSTEMS (PVT) LTD, BHUPENDRA | KMS (O.P.S) BHUPENDRA  |            |
|     | WP(C)/ /           | MP                                                       |                        | 16425/2026 |
| 225 | D-WP(C)/39792/2026 | MUKTESWAR NAIK                                           | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16426/2026 |
| 226 | D-WP(C)/25177/2026 | SABITA MOHARANA                                          | DEBADUTTA KANUNGO      |            |
|     | WP(C)/19030/2026   | MP                                                       |                        | 16427/2026 |
| 227 | D-WP(C)/24569/2026 | RAJESH HUIKA                                             |                        |            |
|     | WP(C)/17049/2026   | MP                                                       |                        | 16428/2026 |
| 228 | D-WP(C)/39879/2026 | TRILOCHAN SETHI                                          | JAGAJIBAN PRADHAN      |            |
|     | WP(C)/ /           | MP                                                       |                        | 16429/2026 |
| 229 | D-WP(C)/39793/2026 | MUKTESWAR NAIK                                           | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16430/2026 |
| 230 | D-WP(C)/39884/2026 | LADUBABA SELF HELP GROUP, NARENDRA                       | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16431/2026 |
| 231 | D-WP(C)/39886/2026 | MAA NARAYANI SELF HELP GROUP, ITAMARA                    | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16432/2026 |
| 232 | D-WP(C)/9933/2024  | VIKRAMADITYA MISHRA                                      | SUVALAXMI DEVI         |            |
|     | WP(C)/6231/2024    | MP                                                       |                        | 16433/2026 |
| 233 | D-WP(C)/39795/2026 | BISMAYA KUMAR MISHRA                                     | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16434/2026 |
| 234 | D-WP(C)/39890/2026 | MAA MANGALA SELF HELP GROUP, BHADRA                      | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16435/2026 |
| 235 | D-WP(C)/39894/2026 | NATACHANDI SELF HELP GROUP, BIRUDA                       | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16436/2026 |
| 236 | D-WP(C)/39897/2026 | UNION OF INDIA                                           | GOPAL KRISHNA NAYAK    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16437/2026 |
| 237 | D-WP(C)/39899/2026 | MAA MANGALA SELF HELP GROUP, ITAMARA                     | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16438/2026 |
| 238 | D-WP(C)/39797/2026 | MUKTESWAR NAIK                                           | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16439/2026 |
| 239 | D-WP(C)/36257/2026 | SARAT KUMAR BISWAL @ PRADHAN                             | SUDHANSU SEKHAR JENA   |            |
|     | WP(C)/25512/2026   | MP                                                       |                        | 16440/2026 |
| 240 | D-WP(C)/39904/2026 | MAA BHUYANI SELF HELP GROUP, RAGHUNATHPUR, BIRUDA        | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16441/2026 |
| 241 | D-WP(C)/39909/2026 | ANIL KUMAR NAIK                                          | PRAJIT KUMAR PRADHAN   |            |
|     | WP(C)/ /           | MP                                                       |                        | 16442/2026 |
| 242 | D-WP(C)/39916/2026 | MAA LAXMI SELF HELP GROUP, GAMEI, NANGRAM JENA           | SANGRAM JENA           |            |
|     | WP(C)/ /           | MP                                                       |                        | 16443/2026 |
| 243 | D-WP(C)/39917/2026 | DHANIRAM JAGAT                                           | MANOJ KUMAR MOHANTY    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16444/2026 |
| 244 | D-WP(C)/39800/2026 | BISMAYA KUMAR MISHRA                                     | SUKANTA KUMAR DALAI    |            |
|     | WP(C)/ /           | MP                                                       |                        | 16445/2026 |
| 245 | D-WP(C)/39921/2026 | MAA BIMALA SELF HELP GROUP, ASURADA                      | SANGRAM NAYAGARH       |            |
|     | WP(C)/ /           | MP                                                       |                        | 16446/2026 |
| 246 | D-WP(C)/39928/2026 | RADHAKRUSHNA SELF HELP GROUP, MANGRAM JENA               | SANGRAM JENA           |            |
|     | WP(C)/ /           | MP                                                       |                        | 16447/2026 |

|     |                                        |                                           |                        |            |
|-----|----------------------------------------|-------------------------------------------|------------------------|------------|
| 247 | D-WP(C)/39929/2026<br>WP(C)/ /         | LINGARAJ SABAR<br>MP                      | MANOJ KUMAR MOHANTY    | 16448/2026 |
| 248 | D-WP(C)/39930/2026<br>WP(C)/ /         | PRABESH JAYASINGH<br>MP                   | DEEPAK RANJAN SUNDARAY | 16449/2026 |
| 249 | D-WP(C)/39932/2026<br>WP(C)/ /         | RADHA SWAMI SELF HELP GROUP, CHADDA<br>MP | SANJAY KUMAR LENKA     | 16450/2026 |
| 250 | D-WP(C)/39936/2026<br>WP(C)/ /         | HEMAKANTI BAG<br>MP                       | MANOJ KUMAR MOHANTY    | 16451/2026 |
| 251 | D-WP(C)/39934/2026<br>WP(C)/ /         | NIBEDITA DALEI<br>MP                      | LAXMIKANTA MOHANTY     | 16452/2026 |
| 252 | D-WP(C)/29010/2026<br>WP(C)/20065/2026 | PRASANTA KUMAR JENA<br>MP                 |                        | 16453/2026 |
| 253 | D-WP(C)/39937/2026<br>WP(C)/ /         | MAA MANGALA SELF HELP GROUP, LATHIA<br>MP | SRINIVAS KUMAR LENKA   | 16454/2026 |
| 254 | D-WP(C)/29010/2026<br>WP(C)/20065/2026 | PRASANTA KUMAR JENA<br>MP                 |                        | 16455/2026 |
| 255 | D-WP(C)/39801/2026<br>WP(C)/ /         | MUKTESWAR NAIK<br>MP                      | SUKANTA KUMAR DALAI    | 16456/2026 |
| 256 | D-WP(C)/28756/2026<br>WP(C)/21111/2026 | SMITA RANI BISWAL<br>MP                   | ADYASIDHI MISHRA       | 16457/2026 |
| 257 | D-WP(C)/39940/2026<br>WP(C)/ /         | ROHIT KUMAR SUNANI<br>MP                  | MANOJ KUMAR MOHANTY    | 16458/2026 |
| 258 | D-WP(C)/39949/2026<br>WP(C)/ /         | GUPTESWAR MAHILA SANGHA, MISSION<br>MP    | SHANU KUMAR NGANJAM    | 16459/2026 |
| 259 | D-WP(C)/39948/2026<br>WP(C)/ /         | ISWAR SOREN<br>MP                         | NIRANJAN LENKA         | 16460/2026 |
| 260 | D-WP(C)/39956/2026<br>WP(C)/ /         | SIBASIS SAHU<br>MP                        | SOUMYAKANTA MAHAPATRA  | 16461/2026 |
| 261 | D-WP(C)/39805/2026<br>WP(C)/ /         | AJAYA KUMAR JENA<br>MP                    | JAGADIP SAHOO          | 16462/2026 |
| 262 | D-WP(C)/39962/2026<br>WP(C)/ /         | ALLAPA GANAPATI RAO @ A.GANAPATI<br>MP    | SOUMYAKANTA MAHAPATRA  | 16463/2026 |
| 263 | D-WP(C)/39968/2026<br>WP(C)/ /         | MADHU SHARMA<br>MP                        | ASIT KUMAR CHAUDHURY   | 16464/2026 |
| 264 | D-WP(C)/39967/2026<br>WP(C)/ /         | BODEPU SONIA @ B.SONIA<br>MP              | SOUMYAKANTA MAHAPATRA  | 16465/2026 |
| 265 | D-WP(C)/39972/2026<br>WP(C)/ /         | RADHA MOHAN PANIGRAHI<br>MP               | SOUMYAKANTA MAHAPATRA  | 16466/2026 |
| 266 | D-WP(C)/39980/2026<br>WP(C)/ /         | SANTOSH KUMAR MOHAPATRO<br>MP             | SOUMYAKANTA MAHAPATRA  | 16467/2026 |
| 267 | D-WP(C)/39812/2026<br>WP(C)/ /         | MUNIDEI MAJHI<br>MP                       | AFRAAZ SUHAIL          | 16468/2026 |
| 268 | D-WP(C)/39987/2026<br>WP(C)/ /         | KRISHNA CHANDRA BEHERA<br>MP              | GOURI MOHAN RATH       | 16469/2026 |
| 269 | D-WP(C)/39988/2026<br>WP(C)/ /         | AKHYAYA KUMAR SAHU<br>MP                  | SOUMYAKANTA MAHAPATRA  | 16470/2026 |